



List of Latest updates on SCC OnLine® Web Edition.

July 22

2026

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Karkardooma District Court
- Gauhati High Court
- Gujarat High Court
- Himachal Pradesh High Court
- Jharkhand High Court
- Jammu and Kashmir High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Meghalaya High Court
- Madhya Pradesh High Court
- Orissa High Court
- Punjab and Haryana High Court
- Rajasthan High Court
- Telangana High Court
- Tripura High Court
- Uttaranchal High Court

Tribunals

- Competition Commission of India
- Income Tax Appellate Tribunal
- National Company Law Tribunal
- National Company Law Appellate Tribunal

Statutory

- **Circulars**
- **Central Act**
- **Central Rules**
- **State Act**
- **State Rule**

Foreign Judgments

- **United States Court of Appeals**

Supreme Court [14]

- Birla Corpn. Ltd. v. CIT*, (Sanjiv Khanna and Dipankar Datta, JJ.), [2024 SCC OnLine SC 6268](#)
- Commr. of Service Tax v. Bharat Petroleum Corpn. Ltd.*, (Aravind Kumar and N.V. Anjaria, JJ.), [2026 SCC OnLine SC 1354](#)
- Ehsaan v. State (NCT of Delhi)*, (**Sanjay Karol** and Augustine George Masih, JJ.), [2026 SCC OnLine SC 1356](#)
- Mrityunjay Kumar v. Union of India*, (B.V. Nagarathna and Augustine George Masih, JJ.), [2024 SCC OnLine SC 6261](#)
- Oriental Insurance Co. Ltd. v. Durg Roadways (P) Ltd.*, (**Sanjay Karol** and N. Kotiswar Singh, JJ.), [2026 SCC OnLine SC 1355](#)
- Piyush Shyamdasani v. State of U.P.*, (Dipankar Datta and **Satish Chandra Sharma**, JJ.), [2026 SCC OnLine SC 1357](#)
- PNB (International Ltd.) v. Perfect Day Inc.*, (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), [2024 SCC OnLine SC 6266](#)
- Raju Prasad v. State of Rajasthan*, (Aravind Kumar and Vipul M. Pancholi, JJ.), [2026 SCC OnLine SC 1353](#)
- Ram Binod Prasad Sinha v. Union of India*, (Sanjiv Khanna, Dipankar Datta and Augustine George Masih, JJ.), [2024 SCC OnLine SC 6262](#)
- Sam Varghese v. National Financial Reporting Authority*, (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), [2024 SCC OnLine SC 6265](#)
- Swati Realty v. Union of India*, (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala, J.), [2024 SCC OnLine SC 6269](#)
- T. Venkatram Reddy v. Enforcement Directorate*, (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2024 SCC OnLine SC 6263](#)
- Urmin Products (P) Ltd. v. CCE*, (Sanjiv Khanna and Aravind Kumar, JJ.), [2024 SCC OnLine SC 6267](#)
- Vikramaditya Chandra v. SEBI*, (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), [2024 SCC OnLine SC 6264](#)

Allahabad High Court [14]

- Amit Kumar Jaiswal v. State of U.P.*, (Rajiv Gupta and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 22078
- Amit Kumar Jaiswal v. State of U.P.*, (Rajiv Gupta and **Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 22079
- Awadhesh Kumar Budhauilya v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 22077
- Drosia India Ltd. v. State of U.P.*, (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 22086
- Gajendra v. State*, (**Santosh Rai**, J.), 2026 SCC OnLine All 22075
- Jai Prakash v. Prithvipal*, (**Anish Kumar Gupta**, J.), 2026 SCC OnLine All 22082
- Jhinkoo v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 22076
- Kusum v. State of U.P.*, (**Lakshmi Kant Shukla**, J.), 2026 SCC OnLine All 22080
- Rama Kant v. D.D.C.*, (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 22083
- Razzak v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 22074
- Roji Bano v. State of U.P.*, (**Lakshmi Kant Shukla**, J.), 2026 SCC OnLine All 22081
- Shahi Export House v. Labour Court*, (**Saurabh Shyam Shamshery**, J.), 2026 SCC OnLine All 22084
- State of U.P. v. Commr.*, (**Irshad Ali**, J.), 2026 SCC OnLine All 22085
- State of U.P. v. Ramkesh*, (Abdul Moin and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 22070

Andhra Pradesh High Court [13]

- Babulu Takri v. State of A.P.*, (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 2289
- Balapogu Sampath Kumar v. State of A.P.*, (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 2290
- Guthula Madhulatha v. Guthula Sankara Rao*, (**Dr Y. Lakshmana Rao**, J.), 2026 SCC OnLine AP 2291
- Kanumuri Sai Tribhuvan Varma v. State of A.P.*, (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 2287
- Kesava Reddy v. State of A.P.*, (V. Sujatha, J.), 2026 SCC OnLine AP 2296
- Nedampalli Tirupathi Raju v. State of A.P.*, (V. Sujatha, J.), 2026 SCC OnLine AP 2297
- Pragallapati Chaitanya v. P Raghsnendra Rahhu Ram*, (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 2292
- S. Janardhana v. Anil Kumar Singhal*, (**Ravi Nath Tilhari** and Subhendu Samanta, JJ.), 2026 SCC OnLine AP 2286
- S.L.S. Developers v. State of A.P.*, (B.S. Bhanumathi, J.), 2026 SCC OnLine AP 2293
- Shankar Lakshmi Devi Bai v. State of A.P.*, (B.S. Bhanumathi, J.), 2026 SCC OnLine AP 2295
- T.K. Sundara Rajan v. State of A.P.*, (**V. Sujatha**, J.), 2026 SCC OnLine AP 2294
- Varuna V v. State of A.P.*, (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 2288
- Vattiprolu Rattaiah v. Krapa Sujatha*, (Subba Reddy Satti, J.), 2026 SCC OnLine AP 2285

Bombay High Court [675]

- A. Rahim v. Sonabai Hanuman Bho*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 5648](#)
- Aakaar Nirman v. Slum Rehabilitation Authority*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5528](#)
- Abbas Urf Sunil Singh v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5573](#)
- Abdul Raheman Massom Ali v. Maharashtra State Board of WAQF*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5334](#)
- Abdul Rashid Abdul Gafoor Wad v. Vithal Eknath Darandale*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5600](#)
- Abdul Samad Abdul Aziz v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5220](#)
- Abhijeet Sudhakar Dharekar v. State of Maharashtra*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 5622](#)
- Afridi Rauf Khan v. State of Maharashtra*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 5995](#)
- Agravanshi (P) Ltd. v. State of Goa*, (Valmiki Menezes and **Hiten S. Venegavkar**, JJ.), [2026 SCC OnLine Bom 5811](#)
- Agricultural Produce Marketing Committee v. Parasram*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5629](#)
- Air India Ltd. v. Air Corpn. Employees Union*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5862](#)
- Ajay Raghunath Chavan v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5257](#)
- Ajay Sitaram Biyani v. State of Maharashtra*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5439](#)
- Ajay v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5465](#)
- Ajinkya v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5391](#)
- Akshay Ajinath Ghalme v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5224](#)
- Akshya v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5472](#)
- Al-Rashid Educational v. State of Maharashtra*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 5749](#)
- Alfaz Ajja v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5415](#)
- Altaf Baldar Shah v. State of Maharashtra*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5836](#)
- Aman Bholu Singh v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5248](#)
- Aman v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5388](#)
- Amar Janardan Sadhye v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5308](#)
- Ambit Finvest v. Tehsildar*, (Manish Pitale and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 5682](#)
- Amey Rajendra Gharat v. Scheduled Tribe Caste Certificate Scrutiny Committee*, (Urmila Joshi Phalke and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 5762](#)
- Amin A. Tharani v. District Deputy Registrar*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5850](#)
- Amit Anil v. Shailaja Subhash Patil*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5268](#)
- Amit Enterprises Housing Ltd. v. District Deputy Registrar*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5767](#)

- Amit Hanumant Khaire v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5372](#)
- Amit Sahadev Harale v. State of Maharashtra*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 5503](#)
- Amit Sahadev Harale v. State of Maharashtra*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 5523](#)
- Amit Sahadev Harale v. State of Maharashtra*, (R.I. Chagla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 5504](#)
- Amod v. Kashinath Rangnath Joshi*, (Gauri Godse, J.), [2026 SCC OnLine Bom 5493](#)
- Amol Dilip Savarde v. Mohan Appanna Chambar*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5776](#)
- Amol v. State of Maharashtra*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5378](#)
- Amrit Bansraj Sahu v. MHADA*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5425](#)
- Ana Regina Alex Rodrigues v. Municipal Corpn. of Greater Mumbai*, (M.S. Karnik and S.M. Modak, JJ.), [2026 SCC OnLine Bom 5456](#)
- Anandrao Sadashiv Desai v. State of Maharashtra*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 5658](#)
- Anantrao Ganpatrao Patil v. Shantilal Kantilal Patil*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5266](#)
- Andheri Coop. Housing Society Ltd. v. Pearl Andheri Coop. Housing Society Ltd.*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5715](#)
- Aniket Arun Parihar v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5246](#)
- Aniket v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5445](#)
- Anil Ankush Pawar v. Union of India*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 6005](#)
- Anil M. Chavan v. State of Maharashtra*, (N.R. Borkar, J.), [2026 SCC OnLine Bom 5380](#)
- Anil Parappa Bandhu v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5261](#)
- Anil Ramchandra Rathod v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5368](#)
- Anil Vitthal Botre v. State of Maharashtra*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5437](#)
- Anil v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5562](#)
- Anita Sanjay Sharma v. Opera Properties Ltd.*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 5524](#)
- Ankush Dhanaji Naik v. Anil Diggikar*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5360](#)
- Annuj Umesh Goel v. State of Maharashtra*, (Ranjitsinha Raja Bhonsale, J.), [2026 SCC OnLine Bom 5587](#)
- Anup Rajbahadur v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5470](#)
- Anwar Ali Patrawala v. MCGM*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5270](#)
- Aqeel Lukman Pinjari v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5431](#)
- Arjun Arun Sonawane v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5440](#)
- Arjun Ganpat Jadhav v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5635](#)

- Arshad Asif Kotkar v. Anmol Sagar*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5357](#)
- Arun Laxman Mhatre v. State of Maharashtra*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5746](#)
- Aryan Anil Kamble v. State of Maharashtra*, (**Anil S. Kilor** and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5801](#)
- Ashish Santosh Sawant v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5256](#)
- Ashok Rajdeep Pasi v. Saicare Logistics (P) Ltd.*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5545](#)
- Ashok v. State of Maharashtra*, (Vibha Kankanwadi and Sachin S. Deshmukh, JJ.), [2026 SCC OnLine Bom 5866](#)
- Ashokkumar Rajaram Pimpale v. Maharashtra State Warehousing Corpn.*, (Vibha Kankanwadi and Sachin S. Deshmukh, JJ.), [2026 SCC OnLine Bom 5812](#)
- Ashutosh Sanjeev Karnik v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5792](#)
- Asian Paints Ltd. v. Gayatri Paints*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5351](#)
- Asif Ba Karol v. Imran Moinuddin Shah*, (Neela Gokhale, J.), [2026 SCC OnLine Bom 5799](#)
- Asifa Shaikh v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5377](#)
- Aslam Ajgarali Makrani v. Sopan Kerba Jagtap*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5603](#)
- Aslam Aziz Sayyad v. Municipal Commissioner Sangli Miraj*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 5721](#)
- ASREC (India) Ltd. v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5738](#)
- Audumbar Dnyandev Gaikwad v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5365](#)
- Avadhoot v. Seva Sahakari Sanstha*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5833](#)
- Avan Nelum Gidwani v. CIT*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5632](#)
- Avinash Haribhau Kamat v. Municipal Corpn. of city*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5750](#)
- Avishkar Coop. Housing Society Ltd. v. District Deputy Registrar Coop. Societies*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5683](#)
- Ayan Chateerjee v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5247](#)
- Baburao Moglaji Muttewar v. State of Maharashtra*, (Sanjay A. Deshmukh, J.), [2026 SCC OnLine Bom 5611](#)
- Bahiru Vishnu Suryawanshi v. Govind Raghunath*, (Sachin S. Deshmukh, J.), [2026 SCC OnLine Bom 5328](#)
- Bajaj Allianz General Insurance Co. Ltd. v. Balaram Kanha Valvi*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5551](#)
- Bajaj Housing Finance Ltd. v. State of Maharashtra*, (Manish Pitale and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 5420](#)
- Balaji Maruti Ravikar v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5313](#)
- Balasaheb Bhagwan More v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5499](#)

- Baliram Baban Ingle v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5411](#)
- Balram Kalul Bhoir v. Yogesh J. Sancheti*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5616](#)
- Bank of India v. Maharana Electricals Ltd.*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5732](#)
- Bank of India v. Sharad Rajaram Khadtare*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5631](#)
- Bank of Maharashtra v. State of Maharashtra*, (Manish Pitale and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 5684](#)
- Bashir Vajirbhai Shaikh v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5448](#)
- Bashir Yasin Shaikh v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5597](#)
- Baswani Shivyogi Kulkarni v. Gangavwa Virbhadrta Iti*, (Milind N. Jadhav, J.), [2026 SCC OnLine Bom 5505](#)
- Bhagwandas R Bhattad v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5657](#)
- Bhagwat Bhimrao Somawanshi v. Chief Officer*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5454](#)
- Bhaiji Infra Projects (P) Ltd. v. Manoj*, (Anil L. Pansare and **Rajnish R. Vyas**, JJ.), [2026 SCC OnLine Bom 5559](#)
- Bharti AXA General Insurance Co. Ltd. v. Ushadevi Shamavadh Yadav*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5607](#)
- Bhausahab Damodar Kute v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5312](#)
- Bhavesh Shivkumar Sirsat v. Maharashtra University of Health Sciences*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5690](#)
- Bhogawati Sahakari Sakhar Karkhana Ltd. v. Union of India*, (Vrushali V. Joshi and **Sandesh D. Patil**, JJ.), [2026 SCC OnLine Bom 5756](#)
- Biru v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5375](#)
- Bisleri International (P) Ltd. v. Jagmal Singh*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5349](#)
- Bisleri International (P) Ltd. v. Sinnar Enterprises (P) Ltd.*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5486](#)
- Bramhdev Smapatti Naiknaware v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5571](#)
- Brihan Mumbai Electricity Supply v. Rama Bhola Vishwakarma*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5547](#)
- Chaitanya Suresh Kambli v. State of Maharashtra*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5827](#)
- Chandrakant Tukaram Patil v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5539](#)
- Chandraprakash Gorakhanath Singh v. State of Maharashtra*, (A.S. Gadkari and Kamal Khata, JJ.), [2026 SCC OnLine Bom 5666](#)
- Chandu v. State of Maharashtra*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5701](#)

- CIT v. Agrawal Coal India (P) Ltd.*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5481](#)
- CIT v. Arvind Dwarkadas Purohit*, (Suman Shyam and Advait M. Sethna, JJ.), [2026 SCC OnLine Bom 5543](#)
- CIT v. Rameshwarlal Mathuraprasad*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5480](#)
- Clix Capital Services (P) Ltd. v. K.C. Sheth*, (Rajesh S. Patil, J.), [2026 SCC OnLine Bom 5347](#)
- Columbia Shipmanagement Ltd. v. Emiel Alex Cerejo*, (Arif S. Doctor, J.), [2026 SCC OnLine Bom 5510](#)
- Constrokraft Realities LLP v. Chinchwad Deosthan Trust*, (Ravindra V. Ghuge, A.C.J. and Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5628](#)
- Dada Jalindar Survase v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5679](#)
- Daji Narayan Hatankar v. Ankur Corpn. Builders*, (Rajesh S. Patil, J.), [2026 SCC OnLine Bom 5601](#)
- Darshan Mandir Coop. Housing Society Ltd. v. District Deputy Registrar*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5634](#)
- Darshan Rajesh Jalgaonkar v. Ramesh Harishchandra Jalgaonkar*, (**Sharmila U. Deshmukh**, J.), [2026 SCC OnLine Bom 6006](#)
- Dashrath Pandurang Patil v. Bhagwan Pandurang Patil*, (Gauri Godse, J.), [2026 SCC OnLine Bom 5702](#)
- Datta Nagnath Kamble v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5321](#)
- Dattaram Atmaram Mane v. LIC*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5787](#)
- Dattatray Vitthalrao Mandhare v. Rajesh B. Deshmukh*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5359](#)
- Dattu Laxman Kute v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5219](#)
- Deena Prabhakar Salian v. Angels Paradise CHS Ltd.*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5859](#)
- Deepak Ambalal Shah v. Deepak Ambalal Shah*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5252](#)
- Deepak Mohan Phad v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5323](#)
- Deepak Vitthalprasad Dube v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5387](#)
- Deepan Bharat Desai v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5430](#)
- Devi Nitin Nahar v. Chinchwad Devasthan Trust*, (Rajesh S. Patil, J.), [2026 SCC OnLine Bom 5697](#)
- Devyani Sitaram Patil v. Madhukar Kala Patil*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5710](#)
- Dhanera Diamonds v. Securities & Exchange Board of India*, (**R.I. Chagla** and **Advait M. Sethna**, JJ.), [2026 SCC OnLine Bom 5821](#)
- Dhanista Builders & Developers v. Municipal Commissioner*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5363](#)
- Dhanraj Reshmya Pawara v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5226](#)

- Dharmendra Manohar Nakate v. State of Maharashtra*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5455](#)
- Dheeraj Heritage Premises Coop. Society Ltd. v. Housing Development & Improvement India (P) Ltd.*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 5519](#)
- Dhiraj Rampyare Dube v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5255](#)
- Dhiraj v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5443](#)
- Dilip Rama Gavit v. Union Territory of Dadra & Nagar Haveli*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5646](#)
- Dilip Vidyadhar Khaire v. State of Maharashtra*, (Y.G. Khobragade, J.), [2026 SCC OnLine Bom 5384](#)
- Dilipkumar Ramchandra Dhanve v. Jijamata Mahila Nagari Bigarsheti Sahkari Patsanstha*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 5693](#)
- Dilversing Nanta Vasave v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5319](#)
- Dnyandev Bajirao Vetal v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5217](#)
- Domnic D'souza v. State of Goa*, (Amit S. Jamsandekar, J.), [2026 SCC OnLine Bom 5584](#)
- Education Officer v. Vinod Keshavrao Shinde*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5828](#)
- Edward Swalin D'cunha v. Shipping Corpn. of India*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5680](#)
- Eknath Tukaram Bhomkar v. State of Maharashtra*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 5742](#)
- Electronfab Engineering (P) Ltd. v. Runwal Constructions*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 5520](#)
- Ethel Steven v. Municipal Corpn. of Greater*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5269](#)
- Evergreen Recyclekaro (India) Ltd. v. Principal Commissioner of State Tax*, (Suman Shyam and **Advait M. Sethna**, JJ.), [2026 SCC OnLine Bom 5426](#)
- Executive Engineer v. Harishchandra Sadashiv Desai*, (Amit Borkar, J.), [2026 SCC OnLine Bom 5602](#)
- F.E. Dinshaw Trust v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5783](#)
- Fahim Faruk Kureshi v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5222](#)
- Farhan Khan v. Shahbabu Education Society*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5778](#)
- Firoz v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5574](#)
- Gabbusing Shama Pawar v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5605](#)
- Gajanan Pandurang Satpute v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5458](#)
- Gajanan Tulshiram Bhagat v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5579](#)
- Gajanan v. Seva Sahakari Sanstha*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5832](#)

- Gandharibai Uttam Mohite v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5609](#)
- Ganesh Anaji Kalokhe v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5294](#)
- Ganesh Anna v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5243](#)
- Ganesh Narayan Khairnar v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5433](#)
- Ganesh Rameshwar Kubir v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5992](#)
- Ginger Webs (P) Ltd. v. Commissioner of Health Services*, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 5343](#)
- Global Hospitality Licensing SARL v. CIT*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 5633](#)
- Goodwill Theatres (P) Ltd. v. Reliance Media Works Ltd.*, (Rajesh S. Patil, J.), [2026 SCC OnLine Bom 5348](#)
- Gopal Krishna Kashyap v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5858](#)
- Gopal Rameshwar v. State of Maharashtra*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5522](#)
- Gopal v. Additional Commissioner*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5786](#)
- Gourishankar Shekappa Gadekar v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5615](#)
- Govind Sajan Kurhe v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5260](#)
- Gulam Babumiya Kakhandkikar v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5583](#)
- Gyan Nagar Welfare Assn. v. State of Maharashtra*, (M.S. Karnik and S.M. Modak, JJ.), [2026 SCC OnLine Bom 5775](#)
- Hameedkhan Umarmkhan Pathan v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5656](#)
- Hamid v. State of Maharashtra*, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 5414](#)
- Hanamanta Narsanna Dhotre v. Anwar Abdul Dalvi*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5552](#)
- Hanmant Baswant Fulari v. Executive Director Kesoram Industries Ltd.*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5355](#)
- Hanmant Raju Jabde v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5297](#)
- Haresh Satyawar Bhoir v. State of Maharashtra*, (Ravindra V. Ghuge, A.C.J. and Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5592](#)
- Harish Ganesh Rathod v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5561](#)
- Harishchandra Laxman Muthal v. Nandakishor Khanderao Khatale*, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 5723](#)
- Harishchandra Vijay Dhobi v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5249](#)
- Harita Sunil Parab v. State of Maharashtra*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 6003](#)

- Harshada Dhananjay Wankhade v. State of Maharashtra*, (R.I. Chagla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 5735](#)
- Harshvardhan Anil Deshmukh v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5564](#)
- Haware Engineers & Builders (P) Ltd. v. Nakshatra Residents Assn.*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 5492](#)
- HDFC Bank Ltd. v. State of Maharashtra*, (Manish Pitale and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 5725](#)
- Hiralal Vishwanath Gupta v. Virendra Prasad Feku Yadav*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5514](#)
- Hitesh Coal Treaders v. D.P. Ispat (P) Ltd.*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5530](#)
- Hitesh Ramniklal Mehta v. American Enterprises (P) Ltd.*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 6004](#)
- HIV Ltd. v. Airports Authority of India*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 5744](#)
- HLV Ltd. v. Airports Authority of India*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 5745](#)
- Hrishikesh Satyajit Wachasundar v. Prakash*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5846](#)
- Hrishikesh Satyajit Wachasundar v. Richa*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5795](#)
- Hule Constructions (P) Ltd. v. Additional Chief Secretary*, (Gauri Godse, J.), [2026 SCC OnLine Bom 5511](#)
- ICICI Home Finance Co. Ltd. v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5733](#)
- IFFCO Tokio General Insurance Co. Ltd. v. Pradnya Rakesh Kawad*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5625](#)
- Indian Agro Chem Industries (P) Ltd. v. Indian Agro Chemicals*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5502](#)
- Indian Bank v. Auliya Manufacturing*, (Somasekhar Sundaresan, J.), [2026 SCC OnLine Bom 5501](#)
- Indian Oil Corpn. Ltd. v. Avinash Gas Agency Represented*, (Arif S. Doctor, J.), [2026 SCC OnLine Bom 5284](#)
- Indra Tadujiram Dalvi v. Tanmay Indra Dalvi*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5627](#)
- Indubai Rajdhar Bhagat v. Dada Madhav Rindhe*, (Sachin S. Deshmukh, J.), [2026 SCC OnLine Bom 5329](#)
- Indubai v. State of Maharashtra*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5379](#)
- Indumati Sahebrao Patil v. Divisional Joint Registrar*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5707](#)
- Ingram Micro India (P) Ltd. v. Duckback Information Systems (P) Ltd.*, (Somasekhar Sundaresan, J.), [2026 SCC OnLine Bom 5344](#)
- Iqbal Yusuf Babwane v. State of Maharashtra*, (M.S. Karnik and S.M. Modak, JJ.), [2026 SCC OnLine Bom 5826](#)
- Islampur Akshar Institute v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5644](#)
- IVRCL Ltd. v. State of Maharashtra*, (Kamal Khata, J.), [2026 SCC OnLine Bom 5773](#)
- J.N. Traders v. Shriram Finance Ltd.*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5815](#)

- J.S. Transport Corpn. v. South Indian Bank Ltd.*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5685](#)
- J.V. & Brothers v. State of Maharashtra*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5791](#)
- Jagdish Pukhraj Soni v. Mumbai Municipal Corpn.*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5278](#)
- Jagnath Ramchandra Patil v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5450](#)
- Jagtap Vaishali Mahesh v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5421](#)
- Jaiprakash Narayan Zirmire v. Vipin Itankar*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5358](#)
- Jamaluddin Kamaluddin v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5296](#)
- Jamuna Coop. Housing Sociey Ltd. v. Samarat Builders*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5757](#)
- Jana v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5374](#)
- Janardhan v. Nivrutti*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5793](#)
- Janardhan v. Van Parikshetra Adhikari*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5753](#)
- Jayant Raju Ambhore v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 5763](#)
- Jayant Ramdas Sonawane v. State of Maharashtra*, (**Vibha Kankanwadi** and Neeraj P. Dhote, JJ.), [2026 SCC OnLine Bom 5760](#)
- Jayant v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5405](#)
- Jaysing v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5990](#)
- Jeevan Gangaram Kamble v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5471](#)
- Jernold Joseph Xavier v. State of Maharashtra*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5849](#)
- JM Financial Asset Reconstruction Co. Ltd. v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5651](#)
- Johnson & Johnson Ltd. v. Shaila Mahadev Badadal*, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 6007](#)
- Juhu Prabhat Coop. Housing Society Ltd. v. MHADA*, (M.S. Karnik and S.M. Modak, JJ.), [2026 SCC OnLine Bom 5652](#)
- Jyoti Dilip Patekar v. Amar Shinde*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5863](#)
- Jyoti Khubchandani v. State of Maharashtra*, (Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5804](#)
- Jyoti v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5568](#)
- Kailash L. Devalia v. Lakhuben V. Jethwa*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5508](#)
- Kajal Hirakant Kokare v. Hirakant Zappanna Kokare*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5482](#)
- Kalavati Pralhad Pore v. Yamaidevi Urun Islampur*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5271](#)

- Kalyani Pandharinath Lohhakare v. State of Maharashtra*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5734](#)
- Kalyanrao Tyambakrao Patil v. Bapurao Tyambakrao Patil*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5665](#)
- Kamalkishor Laxminarayan Choudhary v. State of Maharashtra*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5593](#)
- Kanhaiyalal Mahendraprasad Chawda v. State of Maharashtra*, (Anil S. Kilor and **Raj D. Wakode**, JJ.), [2026 SCC OnLine Bom 5797](#)
- Kantilal Kalyan Pawar v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5221](#)
- Karan Deepak Lande v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5215](#)
- Karan v. District Caste Scrutiny Committee*, (**Nivedita P. Mehta**, J.), [2026 SCC OnLine Bom 5848](#)
- Kashish v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5390](#)
- Keshav Ashok Punj v. Bureau of Immigration*, (Sarang V. Kotwal and Ashish S. Chavan, JJ.), [2026 SCC OnLine Bom 5542](#)
- Keshav Vishramji Kale v. State of Maharashtra*, (Vibha Kankanwadi and Sachin S. Deshmukh, JJ.), [2026 SCC OnLine Bom 5726](#)
- Khalid Ahmad Gulamgaus Bepari v. State of Maharashtra*, (Sarang V. Kotwal and Ashish S. Chavan, JJ.), [2026 SCC OnLine Bom 5527](#)
- Kiran Eknath Jawale v. State of Maharashtra*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5847](#)
- Kiran Prabhakar Pawar v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5467](#)
- Kiran v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5446](#)
- Komal Sachin Sangle v. Sachin Vilas Sangle*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5541](#)
- Kotak Mahindra Bank Ltd. v. State of Maharashtra*, (Manish Pitale and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 5728](#)
- Kotak Mahindra Bank Ltd. v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5737](#)
- Kotak Mahindra Bank v. Rajendra Singh Choudhary*, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 5285](#)
- Kotak Mahindra Bank v. Variganti Shiva Goud*, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 5286](#)
- KRC Merry Niketan (P) Ltd. v. Merry Niketan Coop. Hsg Society Ltd.*, (Amit Borkar, J.), [2026 SCC OnLine Bom 5287](#)
- Krescent Literary Associates v. State of Maharashtra*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5626](#)
- Krishnat Ramchandra Kirulakar v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5540](#)
- Krushna Lakshaman Junghare v. Asha Gopal Lingamwar*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5582](#)
- Krushna Sanjay Chavan v. State of Maharashtra*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5314](#)
- Krushna Vinayak Kashid v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5232](#)
- KS Chamankar Enterprise v. State of Maharashtra*, (Gauri Godse, J.), [2026 SCC OnLine Bom 5352](#)

- Kuber Kartik New Link Road Premises Coop. Society Ltd. v. District Deputy Registrar Coop. Society Mumbai*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5740](#)
- Kumar v. State of Maharashtra*, (Milind N. Jadhav and **Nandesh S. Deshpande**, JJ.), [2026 SCC OnLine Bom 5418](#)
- Kunal Anilkumar Gupta v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5369](#)
- Kunal Nandkishor Yelne v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5460](#)
- Kunal Sanjay Sasane v. State of Maharashtra*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5591](#)
- Kunal Suresh Mestri v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5367](#)
- Kundan v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5399](#)
- Lady Hawabai Ibrahim Haroon Jaffer Trust v. Maharashtra Rajya Waqf Board*, (Ravindra V. Ghuge, A.C.J. and Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5748](#)
- Lahu Trimbak Dhere v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5238](#)
- Lakhan v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5311](#)
- Lalit v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5402](#)
- Lata Jaywant Dinkar v. District Deputy Registrar Coop. Societies*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5852](#)
- Lavnya v. Kashinath*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5483](#)
- Laxman Shrirang Bhojane v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5335](#)
- Lekhanand Rupchand Bhaisare v. Principal Secretary*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5688](#)
- Lok Housing & Construction Ltd. v. State of Maharashtra*, (**Bharati Dangre** and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5802](#)
- M.B.M. Developers v. Janabai Jaywant Kate*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5272](#)
- Maass Flange India (P) Ltd. v. Shivgarjana Kamgar Sanghatana*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5782](#)
- Macchindranath Fishery Coop. Society Ltd. v. Regional Deputy Commissioner*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5667](#)
- Madhav Vishwanath Bendrikar v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5315](#)
- Madhuri Sandip Dhangar v. Dilippari*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5333](#)
- Mahaguj Collieries Ltd. v. Adani Enterprises Ltd.*, (Somasekhar Sundaresan, J.), [2026 SCC OnLine Bom 5345](#)
- Mahananda Dinkar Patil v. State of Maharashtra*, (Vibha Kankanwadi and Sachin S. Deshmukh, JJ.), [2026 SCC OnLine Bom 5798](#)
- Maharashtra Rajya Gram Panchayat Zilla Parishad Nagar Parishad Kamgar Union v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5694](#)
- Maharashtra Shikshan Prasarak Mandal v. State of Maharashtra*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5818](#)
- Maharashtra State Labour Welfare Board v. Raja Tukaram Sarvade*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5275](#)

- Maharudra Shivaji Gavate v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5301](#)
- Mahatma Gandhi Vidya Mandir Nashik v. State of Maharashtra*, (R.I. Chagla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 5743](#)
- Mahesh Madhukar Bhartiya v. Divisional Joint Registrar*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5770](#)
- Mahesh Madhukar Jogdand v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5251](#)
- Mahesh Narayan Mali v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5719](#)
- Mahesh Sahebrao Yeole v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5306](#)
- Mahesh v. State of Maharashtra*, (**N.R. Borkar**, J.), [2026 SCC OnLine Bom 5988](#)
- Mahindra & Mahindra Ltd. v. Federal Bank Ltd.*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 5353](#)
- Majibur Latif Qureshi v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5400](#)
- Manager v. Ganesh Sopan Kamble*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5764](#)
- Manas Sandip Sathe v. State of Maharashtra*, (Ravindra V. Ghuge, A.C.J. and **Gautam A. Ankhad**, J.), [2026 SCC OnLine Bom 5856](#)
- Mandabai Prabhakar Wankhede v. Additional Commissioner Amravati Division*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5771](#)
- Mangalya Shikshan Prasarak Sanstha v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5867](#)
- Mangesh v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5442](#)
- Manik Bhimrao Waghmare v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5457](#)
- Manish Murlidhar Gujarkar v. State of Maharashtra*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5695](#)
- Manish v. State Government*, (**Anil S. Kilor** and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5676](#)
- Manisha Ajay Kshatriya v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5299](#)
- Manisha Prashant Binorkar v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5223](#)
- Manisha Sanjay Chennurwar v. Child Welfare Committee*, (**Urmila Joshi-Phalke** and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 5598](#)
- Manisha Shriram Barve v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5422](#)
- Manjur Akil Ghansi v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5436](#)
- Manohar Tukaram Jadhav v. State of Maharashtra*, (Sanjay A. Deshmukh, J.), [2026 SCC OnLine Bom 5550](#)
- Manoj Yashwant Narkar v. Manasi Sunil Korgaonkar*, (Farhan P. Dubash, J.), [2026 SCC OnLine Bom 5518](#)
- Manzoor Ahmed Ilyas Ansari v. State of Maharashtra*, (A.S. Gadkari and Kamal Khata, JJ.), [2026 SCC OnLine Bom 5800](#)
- Maria John Britto v. Bonny John Britto*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5506](#)

- Markas Yohan Thorat v. State of Maharashtra*, (A.S. Gadkari and **Kamal Khata**, JJ.), [2026 SCC OnLine Bom 5838](#)
- Mayur Sunil Apar v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5386](#)
- Meenabai Lobaji Gaikwad v. State of Maharashtra*, (Manish Pitale and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 5382](#)
- Meenu Feroz Mistry v. Union of India*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 5537](#)
- Meera Chandrashekhar Pardeshi v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5596](#)
- Meera Ravi Punjabi v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5794](#)
- Milind v. State of Maharashtra*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5772](#)
- Milkhasingh Hukumsingh Bedi v. State of Maharashtra*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5630](#)
- Ming Tung Hsieh v. Municipal Corpn. of Brihanmumbai Mahanagarpalika*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 5692](#)
- Mohammed v. Municipal Corpn. of Greater Mumbai*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5279](#)
- Mohan Punjaram Kewat v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5404](#)
- Mohd Haroon Mohd Khan v. State of Maharashtra*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 5724](#)
- Mohd. Ahfaz v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5264](#)
- Mohd. Dawood Khan v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5304](#)
- Mohd. Rizwan Mohammad Ali Shekh v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5572](#)
- Mohd. Sagir Ahamad Mohammad Saeed Pathan v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5305](#)
- Mohd. Yousuf Jameel Khan v. Municipal Corpn. of Greater*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5759](#)
- Mohsin v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5590](#)
- Mondelez India Foods (P) Ltd. v. Vishal Pansare*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 5419](#)
- Morley Nishit Patel v. Arshad Navroz Tejani*, (Shonali K. Dighe, Commissioner for Taking Accounts), [2026 SCC OnLine Bom 5346](#)
- Motilal Oswal Home Finance Ltd. v. State of Maharashtra*, (Manish Pitale and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 6000](#)
- Motilal Oswal Home Finance Ltd. v. State of Maharashtra*, (Manish Pitale and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 6001](#)
- Mubea Suspension India Ltd. v. Janardhan Tanaji Sutar*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5447](#)
- Mukesh Balasaheb Lad v. State of Maharashtra*, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 5413](#)
- Mukunda v. State of Maharashtra*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 5769](#)
- Mumbai Fashion Garment v. Anoba Collections*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5350](#)
- Municipal Corpn. of Gr. Mumbai v. Sohanlal*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5476](#)

- Murlidhar Tulshiram Dhokare v. Maruti Tulshiram Dhokare*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5712](#)
- Nagorao Shivajirao Chavan v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 5765](#)
- Namdev Dagdu Lawande v. Collector*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5709](#)
- Namdev Sitaram Kamble v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5225](#)
- Namdev Vithhal Karande v. Shivaji Govind Patil*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 5452](#)
- Naqeeb Ulla Sahrieff v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5259](#)
- Narayan Kashinath v. State of Maharashtra*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 5677](#)
- Narendra Surajmal Sanklecha v. Additional Commissioner*, (Nivedita P. Mehta, J.), [2026 SCC OnLine Bom 5538](#)
- Naresh Babulal Murti v. State of Maharashtra*, (Anil L. Pansare and **Rajnish R. Vyas**, JJ.), [2026 SCC OnLine Bom 5655](#)
- Naresh Laxman Dhundule v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5986](#)
- National Insurance Co. Ltd. v. Nirmala Sunil Shrirame*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5326](#)
- Navin Chadha v. CIT*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5434](#)
- Navin Chadha v. CIT*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5435](#)
- Navin v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5389](#)
- Neelkanth Mansions & Infrastructure (P) Ltd. v. District Deputy Registrar*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5673](#)
- New India Assurance Co. Ltd. v. Mohini Pankaj Jagtap*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5604](#)
- New India Assurance Co. Ltd. v. R.L. Steels & Energy Ltd.*, (**Kishore C. Sant** and Sushil M. Ghodeswar, JJ.), [2026 SCC OnLine Bom 5560](#)
- New India Assurance Co. Ltd. v. Savita Kumar Jadhav*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5332](#)
- New India Assurance Co. Ltd. v. Uma Sanjay Jaiswal*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5327](#)
- New India Assurance Co. v. Dhondabai Laxman Thorave*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5612](#)
- New Wisdom International School v. State of Maharashtra*, (R.I. Chagla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 5853](#)
- New Wisdom International School v. State of Maharashtra*, (R.I. Chagla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 5854](#)
- Newton Bishoyi v. State*, (Neela Gokhale, J.), [2026 SCC OnLine Bom 5577](#)
- Niket V. Mehta v. Charu K. Mehta*, (Ravindra V. Ghuge, ACJ and Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5339](#)
- Nikhil v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5409](#)

- Nilesh Dattaram Surve v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5307](#)
- Nilesh Dattatray Marathe v. State of Maharashtra*, (Vibha Kankanwadi and Sachin S. Deshmukh, JJ.), [2026 SCC OnLine Bom 5674](#)
- Nilesh Jitendra Phadtare v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5595](#)
- Nilesh Pandurang Dimble v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5309](#)
- Nilesh Sudam Pradhan v. State of Maharashtra*, (Vrushali V. Joshi, J.), [2026 SCC OnLine Bom 5580](#)
- Nishikant v. Sai*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5796](#)
- NKGSB Coop. Bank Ltd. v. Universal Textile Waterproof Co. (India)*, (Amit Borkar, J.), [2026 SCC OnLine Bom 5340](#)
- NP Infraprojects India (P) Ltd. v. State of Maha.*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5808](#)
- Oriental Insurance Co. v. Nandabai*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5553](#)
- Oshiwara Green View Coop. Hsg. Soc. Ltd. v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5649](#)
- Paartha Sharathi v. Competent Authority*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5717](#)
- PACCAR India (P) Ltd. v. State of Maharashtra*, (Suman Shyam and Advait M. Sethna, JJ.), [2026 SCC OnLine Bom 5864](#)
- Paisalo Digital Ltd. v. Purnandu Shekharmal Jain*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 5507](#)
- Palmlands Coop. Housing Society Ltd. v. District Deputy Registrar-3*, (Suman Shyam and **Advait M. Sethna**, JJ.), [2026 SCC OnLine Bom 5860](#)
- Pandurang Gunderao Ingole v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5606](#)
- Pankaj Radhakrushna Devnath v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5563](#)
- Pankaj Ramlakhan Singh v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5586](#)
- Pankaj Sharadrao Gulhane v. State of Maharashtra*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5687](#)
- Pankaj Shashikant Mistry v. Kishabai Sachin Kadam*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5280](#)
- Pankaj Subhash Misal v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5303](#)
- Parag Milk Foods Ltd. v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5842](#)
- Parag Milk Foods Ltd. v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5843](#)
- Parasram v. Vividh Karyakari Seve Sahakari Society Ltd.*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5834](#)
- Pardnya Chandramani Nawnage v. Education Officer*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5716](#)
- Parmeshwar Deorao Pathade v. Appa Sheshrao Dighole*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5423](#)

- Parmetex Incorporation, In re*, (Somasekhar Sundaresan, J.), [2026 SCC OnLine Bom 5487](#)
- Pawankumar Bharatlal Patidar v. State of Maharashtra*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 5998](#)
- Pinky Madhav Shinde v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5237](#)
- Piyush Nitin Donde v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5300](#)
- Plus BKSP Toll Ltd. v. Maharashtra State Road Development Corpn. Ltd.*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 5517](#)
- Pochampad Construction Co. (P) Ltd. v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5669](#)
- Poonam Bhimrao Bhosale v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5370](#)
- Prabhakar v. Ashok*, (Y.G. Khobragade, J.), [2026 SCC OnLine Bom 5495](#)
- Pradeep v. Maroti*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5681](#)
- Pradip v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5316](#)
- Pragati Vitthal Gawande v. Principal K.M.S. Education*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5489](#)
- Prajwal Tukaram Kasbekar v. State of Maharashtra*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 5675](#)
- Prakash Kisan Chhattise v. Union of India*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5727](#)
- Prakash Shikshan Foundation v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5637](#)
- Prakash Shyamlal Pahuja v. Dipti Chanshyam Gehi*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5578](#)
- Pramod Nivrutti Ghuge v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5594](#)
- Prashant Annasaheb Jadhav v. State Coop. Election Authority*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5840](#)
- Prashant Asaram Bonge v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 5714](#)
- Prashant Bhagwandasji Bajoria v. Bharti Bharat Bajoria*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5781](#)
- Prashant Onkar Patil v. Principal Secretary Department of Co-operation & Marketing*, (Bharati Dange and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5861](#)
- Prathamesh Ganesh Borude v. State of Maharashtra*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 5997](#)
- Pravin Chavinath Singh v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5244](#)
- Preet Tushar Trivedi v. State of Maharashtra*, (**Prafulla S. Khubalkar**, J.), [2026 SCC OnLine Bom 5982](#)
- Premkumar Bhrugunath Yadav v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5570](#)
- Priti Wilson Shinde v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5366](#)

- Priyanka Ravindra Lad v. Vishal Bhisale*, (Rajesh S. Patil, J.), [2026 SCC OnLine Bom 5532](#)
- Progressive English Medium School Nesari v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5641](#)
- Pruthviraj v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5231](#)
- Pundlik Pandurang Gondkar v. Yamaidevi U. Islampur*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5273](#)
- Puransingh Ratansingh Chauhan v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5999](#)
- Purushottam Madhukar Kadlag v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5302](#)
- Quick Heal Technologies Ltd. v. Provident Fund Commr.*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5535](#)
- Radhika Adhukar Dudhat v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5841](#)
- Radhika Adhukar Dudhat v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5844](#)
- Radhika Dnyanesh Chavan v. Dnyanesh Shantaram Chavan*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5362](#)
- Raghuleela Mega Mall Kandivali v. Municipal Commissioner*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5805](#)
- Raghuleela Megamall Kandivali v. Divisional Joint Registrar*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5661](#)
- Rahul Anil Kale v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5293](#)
- Rahul Arun Deshpande v. Babasaheb Genuji Shedge*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 5526](#)
- Rahul Dattu Salunke v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5991](#)
- Rahul Rajesh Wagh v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5569](#)
- Rahul Sunil Bagewadikar v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5474](#)
- Rajan Chandiramani v. Swadhinta Builders LLP*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 5496](#)
- Rajaram Navaji Mane v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5678](#)
- Rajashree Aaba Bhoge v. Devidas H. Dawande*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5819](#)
- Rajendra Balkrishna Deshmukh v. Excel Industries Ltd.*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5546](#)
- Rajendra Laxman Deore v. Apras Polymer & Engineering Co. (P) Ltd.*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5671](#)
- Rajesh Murli Addur v. Divisional Commissioner*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5813](#)
- Rajesh v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5407](#)
- Rajeshri Devram Kale v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5784](#)
- Rajkumar Ramavtar Pardeshi v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5229](#)

- Rajkumar Sunderdas Kukreja v. Principal Secretary*, (M.S. Karnik and S.M. Modak, JJ.), [2026 SCC OnLine Bom 5619](#)
- Raju Kaduba Gunjale v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5230](#)
- Raju Vishnu Sangale v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5213](#)
- Ram Sinh Jadeja v. Union of India*, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 5341](#)
- Rama Shetty v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5785](#)
- Ramchandra Nilkhanth Jagdale v. State of Maharashtra*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 5996](#)
- Ramdas Baban Kshirsagar Gurav v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5643](#)
- Ramesh Ganesh Akhade v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5235](#)
- Ramesh Gyanu Chavan v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5336](#)
- Ramesh Shivaji Chavan v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5837](#)
- Ramesh Sippy v. Sunhil Ajit Sippy*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 5281](#)
- Ramesh v. State of Maharashtra*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5659](#)
- Rameshkumar Hanjarimal Rathod v. Kantabai Lalchand Gandhi*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5494](#)
- Ramrao v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5984](#)
- Ramsing Karbhari Jarwal v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5993](#)
- Ramzan Nabi Makandar v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5575](#)
- Ranjeet v. State of Maharashtra*, (**Urmila Joshi-Phalke** and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 5599](#)
- Ranjit Balaso Patil v. Maharashtra State Electricity Distribution Co. Ltd.*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5758](#)
- Ranjit Dhanaji Pandgale v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5565](#)
- Ratilal Lotan Patil v. Dagdu*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5451](#)
- Ratiram Bhagawan Devkar v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5741](#)
- Ravi Kallappa Pujari v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5262](#)
- Ravi Shyamkumar Madan v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5664](#)
- Ravindra Bairayya Marpalliwar v. State of Maharashtra*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5814](#)
- Ravindra Netaji Holkar v. Yamaidevi Urun Islampur*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5276](#)

- Ravindra Suresh Savale v. State of Maharashtra*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5371](#)
- Regency Wood Products v. Vinod Ranchhoddas Popat*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5521](#)
- Reliance General Insurance Co. Ltd. v. Indu Deepak Shrivastava*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5477](#)
- Reliance General Insurance Co. Ltd. v. Shazneen Persey Khan*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5549](#)
- Reshma v. State of Maharashtra*, (Sarang V. Kotwal and Ashish S. Chavan, JJ.), [2026 SCC OnLine Bom 5585](#)
- Ritesh Bablu Madavi v. Bablu Rajaram Madavi*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5463](#)
- Ritesh Rohidas Thombare v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5242](#)
- Ritik Dhiraj Pardeshi v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5239](#)
- Rmatin Shankar Bhosale v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5394](#)
- Rohan Manohar Patil v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5645](#)
- Rohit v. State of Maharashtra*, (Vibha Kankanwadi and Sachin S. Deshmukh, JJ.), [2026 SCC OnLine Bom 5806](#)
- Roshan v. State of Maharashtra*, (Y.G. Khobragade, J.), [2026 SCC OnLine Bom 5383](#)
- Rudrapratap R. Tripathi v. Union of India*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 5830](#)
- Rudrapratap v. State of Maharashtra*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 5713](#)
- Rupali Philip Barse v. State of Maharashtra*, (Sarang V. Kotwal and Ashish S. Chavan, JJ.), [2026 SCC OnLine Bom 5803](#)
- Rupchand Laxman Gadekar v. State of Maharashtra*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5839](#)
- Rupesh Ravindra Raut v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5468](#)
- Rushali v. Educational Officer*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5851](#)
- S.K. Beer Bar & Restaurant v. State of Maharashtra*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5822](#)
- S.T.P. Ltd. v. Chhaya Kamlesh Khemani*, (**M.M. Sathaye**, J.), [2026 SCC OnLine Bom 5983](#)
- Sachin Balkrishan Bayas v. Poornima Abhay Mehta*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5554](#)
- Sachin Kisan Shinde v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5459](#)
- Sachin Laxman Janave v. Nana Jyoti Kamble*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5267](#)
- Sachin Laxminarayan Pallod v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5228](#)
- Sachin Prabhakar Thigale v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5438](#)
- Sadhana Dilip Ingale v. Bhagwan Shankar Mahajan*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5533](#)

- Sagar Anandrao Gundav v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5469](#)
- Sagar Ashok Bokefode v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5473](#)
- Sagarnil Sukumar Sarkar v. State of Maharashtra*, (Bharati Dangre and **Manjusha Deshpande**, JJ.), [2026 SCC OnLine Bom 5513](#)
- Sahil Ramdas Vairal v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5233](#)
- Sahil Santosh Vyawahare v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5245](#)
- Sakshi Ankit Sudge v. Ankit Kishor Sudge*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5484](#)
- Samadhan Ramesh Kale v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5253](#)
- Sambhaji Prakash Suryawanshi v. State of Maharashtra*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 5449](#)
- Sambhaji Shivaji Pawar v. Yamaidevi U. Islampur*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5265](#)
- Sameer Khan Nazeer Khan v. State of Maharashtra*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5322](#)
- Samir Narain Bhojwani v. Rachana Coop. Housing Society Ltd.*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 5515](#)
- Sandeep P. Shah v. Mahendra V. Gandhi*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5325](#)
- Sangameshwar College v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5704](#)
- Sanjay Vishwanath Misal v. Divisional Joint Registrar*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5672](#)
- Sant Harigir Dattagir Giri v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5320](#)
- Santosh Mahadeo Rathod v. State of Maharashtra*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 5987](#)
- Santosh v. Prakash*, (Nivedita P. Mehta, J.), [2026 SCC OnLine Bom 5498](#)
- Sarfarazkhan Ferozkhan Pathan v. State of Maharashtra*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5429](#)
- Sarita v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5406](#)
- Sarjuprasad v. Secretary to the Government of India*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5662](#)
- Sarla Shirish Babar v. Shrish Rohidas Babar*, (Rajesh S. Patil, J.), [2026 SCC OnLine Bom 5531](#)
- Satish Chandabhanji Umale v. Seems Satish Umale*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5581](#)
- Satish Keshrimalji Baheti v. Project Director*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5722](#)
- Savita Kumar Jadhav v. New India Assurance Co. Ltd.*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5331](#)
- Savita v. State of Maharashtra*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5689](#)
- Savita v. State of Maharashtra*, (Rajnish R. Vyas and Anil L. Pansare, JJ.), [2026 SCC OnLine Bom 5534](#)

- Sayaji Vishnu Chavan v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5647](#)
- Sayed Abdul Rashid Shaikh v. Returning Officer*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5621](#)
- Seema Babruwan Rathod v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5216](#)
- Seeta Salgia Patel v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5639](#)
- Seven Horse Sales Corpn. v. I.D.B.I. Bank*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5820](#)
- Shagufta Farzand Parkar v. State of Maharashtra*, (**Milind N. Jadhav**, J.), [2026 SCC OnLine Bom 6002](#)
- Shah Coal (P) Ltd. v. PKS Road Lines*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5289](#)
- Shah Coal (P) Ltd. v. PKS Road Lines*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5290](#)
- Shah Coal (P) Ltd. v. PKS Road Lines*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5291](#)
- Shakuntaladevi v. Ananta Purushottam Shegokar*, (Y.G. Khobragade, J.), [2026 SCC OnLine Bom 5337](#)
- Shakya Presh Shinde v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5236](#)
- Shamik Hareesh Hirani v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5241](#)
- Shanay Bafna v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5777](#)
- Shankar Maruti Mali v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5650](#)
- Shankar Yallappa Varale v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5567](#)
- Shankar v. State of Maharashtra*, (**Abhay S. Waghvase**, J.), [2026 SCC OnLine Bom 5989](#)
- Shankar v. State of Maharashtra*, (Anil L. Pansare and **Rajnish R. Vyas**, JJ.), [2026 SCC OnLine Bom 5668](#)
- Shantadevi Ramdhani Yadav v. Pashmina Realty (P) Ltd.*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5277](#)
- Shantaram Haribhau Dighe v. Sahebrao Rangu Dighe*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5670](#)
- Shantivirappa Mallinath Kapase v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5654](#)
- Sharad Bansi Thorave v. Janata Sahakari Bank Ltd.*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5747](#)
- Sharad Nana Mukane v. State of Maharashtra*, (Sarang V. Kotwal and Ashish S. Chavan, JJ.), [2026 SCC OnLine Bom 5588](#)
- Sharmila Rajeshkumar Patel v. Mayank Ishwarbhai Patel*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5274](#)
- Shashank v. State of Maharashtra*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5817](#)
- Sheela Vishwasrao Kachare v. Competent Authority Deputy Collector*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5356](#)
- Sheku Ramdas Kharat v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5218](#)

- Shibraj v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5416](#)
- Shila Pandurang Hirwe v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5398](#)
- Shirdi Country Inns (P) Ltd. v. Pune Municipal Corpn.*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 5739](#)
- Shital Vijaykumar Pande v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5464](#)
- Shivaji Bapurao Jadhav v. State of Maharashtra*, (**Kishore C. Sant** and Sushil M. Ghodeswar, JJ.), [2026 SCC OnLine Bom 5613](#)
- Shivanand v. Van Parikshetra Adhikari*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5751](#)
- Shounak Dinkar Mane v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5638](#)
- Shramik Gramin Vikas Sanstha v. State of Maharashtra*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5698](#)
- Shree Sai Developers v. Ashok Athmaram Karia*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5338](#)
- Shree Swami Samarth Construction v. Bhagyashree Omprakash Jaiswal*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5789](#)
- Shree Swami Services Labour & Security Contractor v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 5623](#)
- Shrikrishna Pundalik Sawant v. State of Maharashtra*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 5865](#)
- Shriram v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5444](#)
- Shubham v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5295](#)
- Shyamabai Dayanand Hurdale v. Bhausahab Prabhu Bawage*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5330](#)
- Sk. Adil Shaikh Shahrukh v. State*, (Sandipkumar C. More and **Abasaheb D. Shinde**, JJ.), [2026 SCC OnLine Bom 5589](#)
- Sk. Aliza Fahad Ahmed v. State of Maharashtra*, (R.I. Chagla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 5788](#)
- Sk. Fateh Mohd. Raza v. State of Maharashtra*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5774](#)
- Sk. Khwaja Shaik Hanik v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5410](#)
- Sneha Salgaonkar v. Goa Tourism Development Corpn.*, (Valmiki Menezes and Hiten S. Venegavkar, JJ.), [2026 SCC OnLine Bom 5809](#)
- Somnath Goarakh Pandit v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5317](#)
- Sonali Nimish Arora v. Sandeep Gopal Raheja*, (Farhan P. Dubash, J.), [2026 SCC OnLine Bom 5509](#)
- Sopan Shankar Gangurde v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5373](#)
- Spencer & Co. Ltd. v. Municipal Corpn. of Greater Mumbai*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5642](#)
- State of Maharashtra v. Devakibai Shantaram Mhatre*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5544](#)
- State of Maharashtra v. Karbhari Yamaji Zankar*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5478](#)

- State of Maharashtra v. Karbhari*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5381](#)
- State of Maharashtra v. Kusumbai Vishamber Yadav*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5617](#)
- State of Maharashtra v. Mahadeo D. Salve*, (Suman Shyam and Advait M. Sethna, JJ.), [2026 SCC OnLine Bom 5729](#)
- State of Maharashtra v. Mohan Shivram Mhatra*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5479](#)
- State of Maharashtra v. Nilesh Tukaram Patange*, (Suman Shyam and Advait M. Sethna, JJ.), [2026 SCC OnLine Bom 5636](#)
- State of Maharashtra v. Omkar Ramchandra Ambapkar*, (Suman Shyam and Advait M. Sethna, JJ.), [2026 SCC OnLine Bom 5731](#)
- State of Maharashtra v. Sadhu Adhuta Shinde*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5610](#)
- Subhashchandra Chandrasen v. Shantinath Ramchandra Kasar*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5823](#)
- Success Point School v. State of Maharashtra*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 5691](#)
- Sudhaben Bipin Patel v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5816](#)
- Sudhakar v. State of Maharashtra*, (**Kishore C. Sant** and Sushil M. Ghodeswar, JJ.), [2026 SCC OnLine Bom 5424](#)
- Sudhir v. State of Maharashtra*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5700](#)
- Suhas Bandopant Damdhare v. Union of India*, (Vibha Kankanwadi and Sachin S. Deshmukh, JJ.), [2026 SCC OnLine Bom 5831](#)
- Sukhdev Singh Bansal v. K.T. Group*, (Rajesh S. Patil, J.), [2026 SCC OnLine Bom 5516](#)
- Sulochana Shetty v. Pushpa Kishore Avarsekar*, (Amit Borkar, J.), [2026 SCC OnLine Bom 5292](#)
- Sumer Jayramji Bishnoi v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5310](#)
- Sunders Kitchen (P) Ltd. v. Union of India*, (Suman Shyam and **Advait M. Sethna**, JJ.), [2026 SCC OnLine Bom 5825](#)
- Sunil Kashinath Bhosure v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5240](#)
- Sunil Shivaji Shinde v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5376](#)
- Sunil v. Inder Chandraprakash Puglia*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5810](#)
- Sunil v. State of Mah.*, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 5462](#)
- Sunil v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5401](#)
- Sunilkumar Mohanan Akkarakaran v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5466](#)
- Sunita Subhash Patil v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5234](#)
- Suraj Deepak Mane v. State of Maharashtra*, (**Ravindra V. Ghuge**, Acting C.J. and Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5855](#)
- Suraj Vijaysingh Jarwal v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5227](#)
- Suraj v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5985](#)

- Surajsingh Hiransingh Ratho v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5576](#)
- Suresh Venkatrao Popshetwar v. State of Maharashtra*, (Vibha Kankanwadi and Sachin S. Deshmukh, JJ.), [2026 SCC OnLine Bom 5618](#)
- Suryakant Shahaji Shinde v. Shahaji Rajaram Shinde*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5708](#)
- Sushama Sanjay Chavan v. State of Maharashtra*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5696](#)
- Sushant v. General Manager*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5686](#)
- Susheela Srinivasan v. Vidya Prasarak Mandal*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 5663](#)
- Sushil v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5441](#)
- Suvarna Anand Suryawanshi v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5453](#)
- Swapnil v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5395](#)
- Swati Kamlesh Suryavashi v. Kamlesh Chandrakant Suryavanshi*, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 5432](#)
- Swati Vinayak Gaikwad v. State of Maharashtra*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5361](#)
- Sylvester D'Souza v. Goa Coastal Zone Management Authority*, (**Valmiki Menezes** and Hiten S. Venegavkar, JJ.), [2026 SCC OnLine Bom 5807](#)
- Talat Mazhar Khan v. Commissioner*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5608](#)
- Tanaji Virupaksha Swami v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5488](#)
- Tarachand Vithuji Jagnade v. State of Maharashtra*, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 5699](#)
- Tata Capital Ltd. v. Sevensglow Lights Ltd.*, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 5342](#)
- Tauseef Khan Rasool Khan v. State of Maharashtra*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5318](#)
- Thaneshwari v. Divisional Commissioner*, (Anil L. Pansare and **Rajnish R. Vyas**, JJ.), [2026 SCC OnLine Bom 5703](#)
- Trinity Oasis Complex Coop. Housing Society Ltd. v. Balaji Construction Co.*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 5512](#)
- Turabbhai Chimthanawala v. Ministry of Corporate Affairs*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5660](#)
- Tushar Tulshiram Kale v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5298](#)
- UBS AG v. Industrial Development Bank of India*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 5354](#)
- UFO Moviez India Ltd. v. Shreeji Enterprise*, (Amit Borkar, J.), [2026 SCC OnLine Bom 5288](#)
- Umashankar v. State of Maharashtra*, (Shyam C. Chandak, J.), [2026 SCC OnLine Bom 5324](#)
- Umer Moin Qureshi v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5250](#)
- Umesh Keshavrao Kumbhalkar v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5397](#)

- Umesh Krushnarao Gavali v. State of Maharashtra*, (M.S. Karnik and **S.M. Modak**, JJ.), [2026 SCC OnLine Bom 5994](#)
- Union of India v. Kishor Bhikaji Ingle*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 5283](#)
- United Aryans Realtors v. Gauribai Baliram Kini*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5491](#)
- United India Insurance Co. Ltd. v. Kashinath Tukaram Gaikwad*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5614](#)
- Usha Bhasaheb Phule v. State of Maharashtra*, (Vibha Kankanwadi and Sachin S. Deshmukh, JJ.), [2026 SCC OnLine Bom 5428](#)
- Vahida Aslam Sayyad v. Rajesh Vishnu Yejare*, (Vrushali V. Joshi, J.), [2026 SCC OnLine Bom 5490](#)
- Vaibhav Chhagan Londhe v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5214](#)
- Vaibhav Dilip Tanolkar v. State of Maharashtra*, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 5412](#)
- Vaibhav Dipak Khandve v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5392](#)
- Vaibhav Maruti Patil v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5364](#)
- Vaibhav v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5408](#)
- Vandana Prakash Wadekar v. Maharashtra Housing*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 5558](#)
- Vandana Rajkumar Gupta v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 5720](#)
- Vandana Vijay D'Souza v. Don Bosco Yuva Vikas Sanstha*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 5790](#)
- Vansh v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5403](#)
- Varun Chetan Dhruv v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5500](#)
- Vasant Maruti Gaikwad v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5640](#)
- Vasudev Atmaram Chaudhari v. Mira Bhayandar Municipal Corpn.*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5761](#)
- Venkatesh Bapurao Kulkarni v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5254](#)
- Venkatrao Sahebrao Garad v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5556](#)
- Vicky Dinesh Dongre v. State of Maharashtra*, (Prafulla S. Khubalkar, J.), [2026 SCC OnLine Bom 5263](#)
- Videsh Holdings (P) Ltd. v. Kalantry Textile Consultants*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 5730](#)
- Vidya Krishnarao Pansare v. Bapusaheb Bayaji Walunj*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5845](#)
- Vijay Chemical Industries India (P) Ltd. v. Maharashtra Industrial Development Corpn.*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5620](#)
- Vijay v. Seva Sahakari Society*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5835](#)
- Vijaya Vijay Sawant v. Rakesh Kantilal Shah*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 5548](#)

- Vikas B Patil v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5427](#)
- Vikesh Kailash Joshi v. State of Mah.*, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 5461](#)
- Vikram Basind Bhosale v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5396](#)
- Vinayak Humne v. Girish Vinayak Humne*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 5829](#)
- Vinayak Shankar Walke v. Union of India*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5736](#)
- Vinodkumar Girare Bharati v. State of Maharashtra*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 5566](#)
- Virbhadracharya Swa v. State of Maharashtra*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5555](#)
- Vishal Arun Bhosale v. Bharat Petroleum Co. Ltd.*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5624](#)
- Vishal v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 5417](#)
- Vishnudas K. Parab v. State of Goa*, (Neela Gokhale, J.), [2026 SCC OnLine Bom 5768](#)
- Vishwanath Sahebrao Salunkhe v. Narayan Sadashiv Shinde*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 5718](#)
- Vivek v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 5393](#)
- Vividh Karyakari Seva Sahkari Sanstha v. State of Maharashtra*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5711](#)
- Vrushali Sukhdev Sutar v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5755](#)
- Walmik v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5525](#)
- X10 v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 5282](#)
- X11 v. State of Maharashtra*, (N.R. Borkar, J.), [2026 SCC OnLine Bom 5385](#)
- X12 v. State of Maharashtra*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 5857](#)
- Yash Kailas Ghangale v. State of Maharashtra*, (Shivkumar Dige, J.), [2026 SCC OnLine Bom 5258](#)
- Yashwant Mahadev Sankpal v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5754](#)
- Yeshwant Motiram Mhatre v. Anant Govind Choudhari*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 5706](#)
- Yogesh Fatarpekar v. State of Goa*, (Neela Gokhale, J.), [2026 SCC OnLine Bom 5779](#)
- Yogesh Fatarpekar v. State of Goa*, (Neela Gokhale, J.), [2026 SCC OnLine Bom 5780](#)
- Yogita Bapu Bhosale v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5653](#)
- Yogmaya Constructions v. Rajsanket Realty Ltd.*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 5497](#)
- Yuvraj Eknath Chavan v. Ranjana Harshwardhan Jadhav*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 5705](#)
- Yuvraj v. State of Maharashtra*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 5766](#)
- Yuvraj v. Van Parikshetra Adhikari*, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 5752](#)

Calcutta High Court [12]

- Biplab Dasgupta v. Union of India*, (**Reetobroto Kumar Mitra**, J.), [2026 SCC OnLine Cal 8929](#)
- Hindusthan National Glass & Industries Ltd. v. Amit Das*, (**Arindam Mukherjee**, J.), [2026 SCC OnLine Cal 8921](#)
- Kartick Das v. State of W.B.*, (**Rajasekhar Mantha** and **Rai Chattopadhyay**, JJ.), [2026 SCC OnLine Cal 8919](#)
- Kingshuk Sahoo v. State of W.B.*, (**Suvra Ghosh**, J.), [2026 SCC OnLine Cal 8926](#)
- Kingsuk Ghosh v. State of W.B.*, (**Reetobroto Kumar Mitra**, J.), [2026 SCC OnLine Cal 8928](#)
- Mayapur Bamanpukur Rockshaw & Toto Welfare Assn. v. State of W.B.*, (**Partha Sarathi Sen**, J.), [2026 SCC OnLine Cal 8927](#)
- Nargis Bibi v. State of W.B.*, (**Suvra Ghosh**, J.), [2026 SCC OnLine Cal 8925](#)
- Pulinat Ettan Thomas v. Finorchem Ltd.*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), [2026 SCC OnLine Cal 8918](#)
- Sankat Prosad Chowdhury v. State of W.B.*, (**Amrita Sinha**, J.), [2026 SCC OnLine Cal 8922](#)
- Sherful Shaikh v. State of W.B.*, (**Suvra Ghosh**, J.), [2026 SCC OnLine Cal 8924](#)
- Sikash Bagdi v. State of W.B.*, (**Reetobroto Kumar Mitra**, J.), [2026 SCC OnLine Cal 8923](#)
- Swapan Kumar Pramanick v. Samir Das*, (**Rajasekhar Mantha** and **Rai Chattopadhyay**, JJ.), [2026 SCC OnLine Cal 8920](#)

Chhattisgarh High Court [206]

- Aasan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13205](#)
- ABC Conflicted with Law v. State of Chhattisgarh*, (**Sanjay Kumar Jaiswal**, J.), [2026 SCC OnLine Chh 13169](#)
- Aditya Agarwal v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13225](#)
- Ajay Arya v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13221](#)
- Ajay Chouhan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13245](#)
- Ajeet Kumar v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2026 SCC OnLine Chh 13344](#)
- Akash Sharma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13265](#)
- Akshay Soni v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13237](#)
- Amrit Lal Patel v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2026 SCC OnLine Chh 13296](#)
- Anand Tiwari v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Ravindra Kumar Agrawal**, J.), [2026 SCC OnLine Chh 13315](#)
- Anoj Kujur v. Dharamdas Annu Sahu*, (**Sanjay K. Agrawal**, J.), [2026 SCC OnLine Chh 13196](#)
- Arun Gritlahare v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13258](#)
- Ashok Kumar Pathak v. Krishna Kumar Pathak*, (**Naresh Kumar Chandravanshi**, J.), [2026 SCC OnLine Chh 13182](#)
- Ashwani Kumar Dixena v. State of Chhattisgarh*, (**Naresh Kumar Chandravanshi**, J.), [2026 SCC OnLine Chh 13152](#)
- Asrita Kujur v. Mukesh Ekka*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13175](#)

- Avan Kumar Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13259](#)
- Avyana Solutions (P) Ltd. v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13308](#)
- Baldau Kurre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13229](#)
- Bandhuram Panika v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13304](#)
- Bhuneshwar Kaushik v. Chhattisgarh Rajya Sahakari Bank Mariyadit*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13272](#)
- Bibi Fatima v. Mohd. Azam Khan*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 13195](#)
- Bihariram Dewangan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13255](#)
- Branch Manager v. Indu Devi*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 13193](#)
- Chairman v. M.S. Ahluwalia*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13339](#)
- Charu Chandrakar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13269](#)
- Chathan Ram v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13292](#)
- Cheman Kumar Deshmukh v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13328](#)
- Chhattisgarh High Court v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13341](#)
- Chhattisgarh Steel & Power Ltd. v. Union of India*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13147](#)
- Chhotu Jagi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13243](#)
- Chirag Sahu v. Union of India*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13282](#)
- Chitra Pamnani v. Rajesh Dhruv*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 13268](#)
- D.B. Power Ltd. v. Tuli Mining Corpn. Ltd.*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13144](#)
- D.K. Sahu v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13313](#)
- Dada Brothers v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13309](#)
- Dada Brothers v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13310](#)
- Dada Brothers v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13311](#)
- Daini Kumar v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13329](#)
- Damodar Sori v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13331](#)
- Dayal Singh v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13351](#)
- Deva Dhruwe v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13231](#)
- Dhanu Ram Paikra v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13347](#)
- Dharmendra Kumar Kurre v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13338](#)
- Dharmendra Kumar Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13263](#)
- Dinesh Tati v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13150](#)

- Dipak Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13224](#)
- Dumesh Kumar Sahu v. Union of India*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13283](#)
- Fahim Akhtar v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13301](#)
- Fhulmati v. Nikhil Yadav*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 13186](#)
- Ganga Sahu v. Santosh Yadav*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13192](#)
- Golu v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13247](#)
- Gopal Singh Ayam v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13348](#)
- Gosaibhai Patel v. Associated Cement Co. Ltd.*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13340](#)
- Gowri v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13335](#)
- Gre Envirionics (P) Ltd. v. Rama Cement Industries (P) Ltd.*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13145](#)
- Gudda Ram Barwa v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13288](#)
- Heeraji Rao v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13323](#)
- IFFCO - TOKIO General Insurance Co. Ltd. v. Meena*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 13189](#)
- Indrajeet Sinha v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13146](#)
- Institute of General Nursing Training Center v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13302](#)
- Jag Bai Verma v. RTA*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13312](#)
- Jagdish Singh Thakur v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13157](#)
- JSW Steel Ltd. v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13275](#)
- Jugal Kishore Shukla v. Chhattisgarh Rajya Gramin Bank*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13148](#)
- Jyoti Babli Kujur v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13248](#)
- Kalyani Devi Thakur v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13345](#)
- Kamal Mini Rice Mill v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13284](#)
- Kanhaiya Lal Agrawal v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13281](#)
- Kanhaiya Lal Chandra v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13278](#)
- Kansh Lal Sahu v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13295](#)
- Karan Rajak v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13219](#)
- Karan Soni v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13156](#)

- Kartik Ram v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13209](#)
- Khel Kunwar Painkra v. Rahmat Ansari*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13191](#)
- Khilesh Kumar Sahu v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13305](#)
- Khilwan Chandrakar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13342](#)
- Kishori Lal Gupta v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13254](#)
- Kisno Nishad v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13286](#)
- Komal Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13234](#)
- Krishna Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13262](#)
- Krishna Yadav v. State of Chhattisgarh*, (Radhakishan Agrawal, J.), [2026 SCC OnLine Chh 13174](#)
- Kundan Raj v. Chhattisgarh State Power Generation Co. Ltd.*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13155](#)
- Laxminarayan Patel v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13334](#)
- M.S. Painkra v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13271](#)
- Madhumita Yadav v. Hussain Khan*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 13188](#)
- Mahipal Minj v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13197](#)
- Malti Sahu v. Jivan Soni*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13194](#)
- Manharan Lal Sharma v. Ashwani Sharma*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13277](#)
- Manish Kumar Shrivastava v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13207](#)
- Manish Markam v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13236](#)
- Minakshi Gajbhiye v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13165](#)
- Mini Lal Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13332](#)
- Mirza Ismaeil v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13253](#)
- Mivaan Steels Ltd. v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13276](#)
- Mohd. Shamshad v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13227](#)
- Mohd. Zaheer Sheikh v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13153](#)
- Monika Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13220](#)
- Moses Logan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13318](#)
- Mukesh Gar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13160](#)
- Murari Lal Gupta v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13294](#)
- Nageshwar Mahave v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13257](#)
- Naiman v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13321](#)

- Narayan Sonkar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13246](#)
- Neha Pathak v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13206](#)
- Nehal Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13222](#)
- Nehrulal Patel v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13336](#)
- Nitesh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13223](#)
- Nitin Kumar Sonwani v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13203](#)
- Nitish Sharma v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13149](#)
- Noorunissa Begum v. State of C.G.*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 13330](#)
- Omkar Garg v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13226](#)
- Omkar Prasad Pandey v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13154](#)
- Oriental Insurance Co. Ltd. v. Hadeesh Miyan*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 13187](#)
- Oriental Insurance Co. Ltd. v. Jaswant Shyamkumar Khiladi*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13185](#)
- Pallav Nayak v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13210](#)
- Pankaj Gupta v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13242](#)
- Paras Ram Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13249](#)
- Paritosh Manna v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13239](#)
- Pearl India Marketing Services (P) Ltd. v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13297](#)
- Phekan Bai v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13279](#)
- Prabha Kashyap v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13322](#)
- Prakhar Pandey v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13350](#)
- Prince Kochar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13208](#)
- Puranik Brothers Consulting Engineers v. Municipal Council Kumhari*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13307](#)
- Radhika Suman v. Ghanshyam Suman*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13173](#)
- Rajeev Ranjan Kashyap v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13352](#)
- Rajendra Singh Rajput v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13199](#)
- Rajesh Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13181](#)
- Rajkumari Chawla v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13168](#)
- Raju Diwakar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13244](#)
- Ramdulari Sahu v. Right to Information Commission*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13287](#)
- Ramesh Arya v. Hemant Agrawal*, (**Parth Prateem Sahu** and Sachin Singh Rajput, JJ.), [2026 SCC OnLine Chh 13290](#)
- Ramgulal Yadav v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13303](#)

- Ramnarayan Patel v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13306](#)
- Ramsevak v. Union of India*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 13327](#)
- Ramsewak v. Jagmaniya*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13176](#)
- Ranjana Nag v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13161](#)
- Rashmi Shrivastava v. Laxmikant Shrivastava*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13171](#)
- Ratna Banchor v. Santlal Patel*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 13190](#)
- Ravi Bhutada v. Tikendra Sahu*, (Radhakishan Agrawal, J.), [2026 SCC OnLine Chh 13178](#)
- Ravi Joshi v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13211](#)
- Ravindra Dubey v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13167](#)
- Rohit Swarnkar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13166](#)
- Rupesh Markam v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13251](#)
- Sagar Jaiswal v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13238](#)
- Salik Ram Sahu v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13324](#)
- Salikram Sharma v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13325](#)
- Samir Kurre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13261](#)
- Sandeep Nirankari v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13280](#)
- Sanjay Kumar Dubey v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13159](#)
- Sanjeev Jangde v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13233](#)
- Santosh Barwa v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13291](#)
- Santosh Kumar Kashyap v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13333](#)
- Sarfaraaj Anwar v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13320](#)
- Sarita Chandra v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13285](#)
- Sarla Paikara v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13293](#)
- Sarthak Mishra v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13256](#)
- Sevakram Sahu v. Lata Bai*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13274](#)
- Shahrukh Khan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13217](#)
- Shailendra Kumar v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13213](#)
- Shantanu Karmakar v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13151](#)
- Shishir Kumar Sharma v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13349](#)
- Shiv Kumar Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13215](#)

- Shiv Kumar Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13218](#)
- Shivam Sahu v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13216](#)
- Shivmangal v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13232](#)
- Sikander Singh Dhillon v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13162](#)
- Sikender Singh Dhillon v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13163](#)
- Siyaram Sahu v. Tamradhwaj Manikpuri*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13212](#)
- Somnath Kumar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13180](#)
- Sonu Relwani v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13252](#)
- South Eastern Coalfields Ltd. v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13316](#)
- State of Chhattisgarh v. Chintaram Yadav*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13267](#)
- State of Chhattisgarh v. Yash Agrawal*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13273](#)
- Subhashchandra Nishad v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13241](#)
- Sudhir Mishra v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13314](#)
- Sudhir Singh Thakur v. Nutan Singh Thakur*, (**Parth Prateem Sahu** and Sachin Singh Rajput, JJ.), [2026 SCC OnLine Chh 13179](#)
- Sujit Kumar Verma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13230](#)
- Sumit Pandey v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13201](#)
- Sunil Kumar Nahta v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13164](#)
- Sunil Ramjiyavan Prasad v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13235](#)
- Sunil Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13264](#)
- Sunila Bhaumik v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13337](#)
- Sunita Jain v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13319](#)
- Suraj Gupta v. State of C.G.*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13240](#)
- Surendra Singh Saluja v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13300](#)
- Surya Giri v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13198](#)
- Swati Thakur v. Suresh Singh Thakur*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13172](#)
- Tarun Kumar Yadav v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13346](#)
- Tarun Pal v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13326](#)
- Taruna Nishad v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13260](#)
- Tikam Das Vaishnav v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13343](#)
- Tipu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13228](#)

Union of India v. Aftab Ahmed Malik, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 13270

United India Insurance Co. Ltd. v. Saniya Verma, (Sanjay Kumar Jaiswal, J.), 2026 SCC OnLine Chh 13183

United India Insurance Co. Ltd. v. Sheikh Riyajuddin, (Sanjay Kumar Jaiswal, J.), 2026 SCC OnLine Chh 13184

Varsha Andani v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 13250

Vedprakash Sinha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 13266

Vijay Dhruw v. State of Chhattisgarh, (Radhakishan Agrawal, J.), 2026 SCC OnLine Chh 13214

Vijay Yadav v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 13298

Vikas Kalet v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 13200

Virendra Kumar Sharma v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 13317

Xyz v. State of Chhattisgarh, (R Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 13158

XYZ v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 13170

Yogesh Kumar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 13202

Yogiraj Chandrakar v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 13299

Delhi High Court [10]

Abid Ali v. State (NCT of Delhi), (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 5173

Bhagwan Devi v. State, (**Amit Sharma**, J.), 2023 SCC OnLine Del 8917

Bhagwan Devi v. State, (**M.K. Ohri**, J.), 2025 SCC OnLine Del 11188

Bharat Singh v. Union of India, (Anil Kshetarpal and **Amit Mahajan**, JJ.), 2026 SCC OnLine Del 5178

Kamlesh Kumar v. Microtek International (P) Ltd., (**Manoj Jain**, J.), 2026 SCC OnLine Del 5175

Mahanagar Telephone Nigam Ltd. v. Rukma Decor & Construction Co., (**Anil Kshetarpal** and Amit Mahajan, JJ.), 2026 SCC OnLine Del 5176

Naresh Kumar v. DDA, (**Jasmeet Singh**, J.), 2026 SCC OnLine Del 5180

Prism Johnson Ltd. v. Master Nihal Singh Memorial Education Society, (**Anil Kshetarpal** and Amit Mahajan, JJ.), 2026 SCC OnLine Del 5179

Raju v. State, (**Chandrasekharan Sudha**, J.), 2026 SCC OnLine Del 5174

Turner Morrison Ltd. v. Karma Konchok Namgyal, (Anil Kshetarpal and **Amit Mahajan**, JJ.), 2026 SCC OnLine Del 5177

Karkardooma District Court [1]

State v. Mohd. Tahir Hussain, (**Parveen Singh**, Additional Sessions Judge), 2026 SCC OnLine Dis Crt (Del) 27

Gauhati High Court [21]

Amal Saikia v. State of Assam, (Anjan Moni Kalita, J.), 2026 SCC OnLine Gau 4819

Atabur Rahman alias Rohman v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 4818](#)
Bhubita Chakma v. State of A.P., (Kardak Ete, J.), [2026 SCC OnLine Gau 4830](#)
BTA Nyitum v. State of A.P., (Budi Habung, J.), [2026 SCC OnLine Gau 4823](#)
C. Lalhmingthangi v. Union of India, (**Nelson Sailo**, J.), [2026 SCC OnLine Gau 4836](#)
C. Lalnunpuia v. State of Mizoram, (**Nelson Sailo**, J.), [2026 SCC OnLine Gau 4834](#)
Dhunseri Tea & Industries Ltd. v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 4828](#)
Gumsaw Sikhet v. State of A.P., (Budi Habung, J.), [2026 SCC OnLine Gau 4824](#)
Jerry Lalruatkima v. State of Mizoram, (**Shamima Jahan**, J.), [2026 SCC OnLine Gau 4832](#)
Lalchhanchhuaha v. Union of India, (**Nelson Sailo**, J.), [2026 SCC OnLine Gau 4837](#)
Lalnunmawii v. Zosangzuala, (**Shamima Jahan**, J.), [2026 SCC OnLine Gau 4833](#)
Licha Teni v. State of A.P., (Kardak Ete, J.), [2026 SCC OnLine Gau 4826](#)
Manash Jyoti Saikia v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 4820](#)
Manluni v. State of Mizoram, (**Nelson Sailo**, J.), [2026 SCC OnLine Gau 4835](#)
Munna Hazarika v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 4817](#)
Raja Saha v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 4821](#)
Santosh Kumar v. Union of India, (Kardak Ete, J.), [2026 SCC OnLine Gau 4829](#)
Seema Mossang v. State of A.P., (Budi Habung, J.), [2026 SCC OnLine Gau 4825](#)
Smti Minati Prasad v. State of A.P., (Budi Habung, J.), [2026 SCC OnLine Gau 4822](#)
Tap Takia v. State of A.P., (Kardak Ete, J.), [2026 SCC OnLine Gau 4831](#)
Warren Tea Ltd. v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 4827](#)

Gujarat High Court [58]

Aakash Velaji Thakor v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4556](#)
Adesh Enterprise v. Union of India, (**A.S. Supehia** and Vaibhavi D. Nanavati, JJ.), [2026 SCC OnLine Guj 4494](#)
Ajay Manojbhai Madhvani v. State of Gujarat, (**A.S. Supehia** and Vaibhavi D. Nanavati, JJ.), [2026 SCC OnLine Guj 4539](#)
Ajay v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4546](#)
Ajhar v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4558](#)
Allahrakha v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4553](#)
Ankit v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4570](#)
Arbaz v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4563](#)
Arjunbhai Mafatbhai Parmar v. DM, Kheda, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4565](#)
Ashwin v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4572](#)
Dakshin Gujarat Vij Co. Ltd. v. Nirmalaben, (**J.C. Doshi**, J.), [2026 SCC OnLine Guj 4537](#)
Damjibhai Jivabhai Hadiyal v. State of Gujarat, (**Nisha M. Thakore**, J.), [2026 SCC OnLine Guj 4534](#)

- Damjibhai Jivabhai Hadiyal v. State of Gujarat*, (**Nisha M. Thakore**, J.), 2026 SCC OnLine Guj 4535
- Dipakbhai Arjunbhai Somani v. Saint Thomas Trust*, (Mool Chand Tyagi, J.), 2026 SCC OnLine Guj 4493
- Executive Engineer v. Narsinhbhai Somabhai Patel*, (**J.C. Doshi**, J.), 2026 SCC OnLine Guj 4524
- Gangasagar Devendra Pandya v. State of Gujarat*, (**Nirzar S. Desai**, J.), 2026 SCC OnLine Guj 4541
- Ikram v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4576
- Irfan v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4573
- Ishwarbhai v. DM, Kheda*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4568
- Jaimin v. State of Gujarat*, (Nikhil S. Kariel, J.), 2026 SCC OnLine Guj 4492
- Jat Khiyaram Mangaram v. State of Gujarat*, (**Nikhil S. Kariel**, J.), 2026 SCC OnLine Guj 4533
- Juber Hanifbhai Saiyad v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4544
- Kamlakar v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4552
- Kishorbhai Mithabhai Rathod v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4559
- Kishorebhai Jasrajbhai Pawar v. Chhotabhai Narsinhbhai Patel*, (**Maulik J. Shelat**, J.), 2026 SCC OnLine Guj 4525
- Kukabhai Vaghabhai Katesiya v. State of Gujarat*, (**Nirzar S. Desai**, J.), 2026 SCC OnLine Guj 4540
- Laljibhai v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4561
- Mahendra v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4527
- Manish v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4577
- Masum v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4578
- Mohd. Mustufa v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4551
- Mohd. Raeesh v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4557
- Mohmed Tihan Haji Imtiyaz Qureshi v. Shabnambanu Mohmed Tihan Qureshi*, (**S.V. Pinto**, J.), 2026 SCC OnLine Guj 4526
- Munnabhai Karamshibhai Gamara v. State of Gujarat*, (**Nirzar S. Desai**, J.), 2026 SCC OnLine Guj 4543
- Nansukhbhai Bijiyabhai Minama v. State of Gujarat*, (**Nirzar S. Desai**, J.), 2026 SCC OnLine Guj 4542
- Naresh v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4548
- New India Assurance Co. Ltd. v. Ramvruksh*, (**J.C. Doshi**, J.), 2026 SCC OnLine Guj 4536
- Nileshpuri Kailashpuri Goswami v. State of Gujarat*, (**P.M. Raval**, J.), 2026 SCC OnLine Guj 4530
- Nitish v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4567
- Prakashkumar Badaji Hiralal Meena v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4566
- Pranav Mukeshbhai Dodiya v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4550
- Rahulbhai Kalubhai Bagadiya v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4575

Rajendrabhai Kalsinhbhai Baria v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4560

Rajubhai v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4549

Rakesh v. State of Gujarat, (**Nikhil S. Kariel**, J.), 2026 SCC OnLine Guj 4532

Rameshbhai Manjibhai Bhatasna v. State of Gujarat, (**Nikhil S. Kariel**, J.), 2026 SCC OnLine Guj 4538

Rohit Cholapurath Rathnakaran v. State of Gujarat, (**P.M. Raval**, J.), 2026 SCC OnLine Guj 4529

Rohit v. State, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4562

Sagarbhai Mansukhbhai Makwana v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4528

Sanjaykumar v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4545

Sankalp v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4571

Sanny v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4569

Shilpeshbhai v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4555

Sohil v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4554

Sufiyanbhai Salimbhai Shekh v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4547

Sujal v. State of Gujarat, (**Nikhil S. Kariel**, J.), 2026 SCC OnLine Guj 4531

Sureshbhai v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4574

Tahir v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 4564

Himachal Pradesh High Court [13]

Basu Dev Sharma v. Sunita Sharma, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4834

Bhagat Ram v. Ram Kali, (**Sushil Kukreja**, J.), 2026 SCC OnLine HP 4838

Bodh Raj v. Dina Nath, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4830

Chander Prakash Kaushal (Dr) v. Rakesh Kanwar, (**Jyotsna Rewal**, J.), 2026 SCC OnLine HP 4828

Chet Ram Sharma v. State of H.P., (**Jyotsna Rewal**, J.), 2026 SCC OnLine HP 4837

Gyatari Devi v. State of H.P., (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4829

Imran Khan v. Amnisha, (**Virender Singh**, J.), 2026 SCC OnLine HP 4827

Pardeep Kumar v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 4836

Rajinder Kumar v. Amar Singh, (**Sushil Kukreja**, J.), 2026 SCC OnLine HP 4839

Robin Dhiman v. State of H.P., (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4833

State of H.P. v. Dev Raj, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4831

Sudhir Kumar v. Kangra Central Coop. Bank, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4835

Yogesh Kumar v. State of H.P., (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4832

Jharkhand High Court [148]

Abhishek Kumar Poddar v. Soni Kumari, (Sujit Narayan Prasad and Sanjay Prasad, JJ.), 2026 SCC OnLine Jhar 1134

Ajaj Quraishi v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2026 SCC OnLine Jhar 1024

- Ajit Ray v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1012](#)
- Akhtari Khatun v. State of Jharkhand*, (Sujit Narayan Prasad and Sanjay Prasad, JJ.), [2026 SCC OnLine Jhar 1147](#)
- Anuj Das v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1039](#)
- Anwar Ansari v. State of Jharkhand*, (Rongon Mukhopadhyay Arun Kumar Rai, J.), [2026 SCC OnLine Jhar 1136](#)
- Arif Ansari v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1087](#)
- Arjun Kumar Mahto v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1091](#)
- Arman Ansari v. State of Jharkhand*, (Rongon Mukhopadhyay, J.), [2026 SCC OnLine Jhar 1117](#)
- Arun Kumar Choudhary v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1061](#)
- Arun Kumar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1071](#)
- Arun Kumar v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), [2026 SCC OnLine Jhar 1118](#)
- Arvind Kumar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1068](#)
- Arvind Kumar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1077](#)
- Ashutosh Kumar v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1017](#)
- Ashutosh v. Kumari Bhawani*, (Sujit Narayan Prasad and Sanjay Prasad, JJ.), [2026 SCC OnLine Jhar 1135](#)
- Baleshwar Hazam v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1057](#)
- Bedanand Ram v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1020](#)
- Bhanjan Layak v. Ghutari Manjhian*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1146](#)
- Bhipi Singhmura v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1092](#)
- Bikram Kumar Pandit v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1031](#)
- Bilendar Kumar v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1038](#)
- Bipendra Nath Pandey v. Union of India*, (M.S. Sonak, C.J. and Rajesh Shankar, J.), [2026 SCC OnLine Jhar 1140](#)
- Bishwanath Bhagat v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1082](#)
- Bittu Rawani v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1011](#)
- Brajesh Kumar Singh v. State of Jharkhand*, (Rajesh Kumar, J.), [2026 SCC OnLine Jhar 1130](#)
- Chhotan Prajapati v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1018](#)
- Chhoti Kumar Yadav v. State of Jharkhand*, (Rajesh Kumar, J.), [2026 SCC OnLine Jhar 1132](#)
- Datebabu Hansda v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1037](#)
- Dayamay Kumbhakar v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1026](#)
- Debashish Kumar Mandal v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1062](#)
- Debilal Marandi v. Union of India*, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1099](#)
- Devanand Mahto v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1023](#)

- Dhananjay P. Raipat v. Ranchi Municipal Corpn.*, (Sujit Narayan Prasad and Sanjay Prasad, JJ.), [2026 SCC OnLine Jhar 1141](#)
- Dharmendra v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1064](#)
- Dhirju Munda v. State of Jharkhand*, (Rajesh Kumar, J.), [2026 SCC OnLine Jhar 1103](#)
- Eastern Coalfields Ltd. v. Union of India*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1148](#)
- Farhan Akhtar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1074](#)
- Garniya Bharat Ramkubhai v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1044](#)
- Gaya Ram Sharma v. State of Jharkhand*, (**Pradeep Kumar Srivastava**, J.), [2026 SCC OnLine Jhar 1107](#)
- Hanif Ansari v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), [2026 SCC OnLine Jhar 1104](#)
- Haribansh Kumar Singh v. State of Jharkhand*, (Deepak Roshan, J.), [2026 SCC OnLine Jhar 1143](#)
- Harprit Singh v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1085](#)
- Husband of victim v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1048](#)
- Ibrar Ansari v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1013](#)
- Istak Shekh v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1094](#)
- Jagarnath Murmu v. State of Jharkhand*, (Ananda Sen, J.), [2026 SCC OnLine Jhar 1154](#)
- Jagdish Kumar Paswan v. State of Jharkhand*, (Rajesh Kumar, J.), [2026 SCC OnLine Jhar 1108](#)
- Jata Shankar Singh v. State of Jharkhand*, (Deepak Roshan, J.), [2026 SCC OnLine Jhar 1145](#)
- Jugeshwar Bhuiyan v. State of Jharkhand*, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1102](#)
- Kashi Yadav v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1025](#)
- Khiro Pandit v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1021](#)
- Kishun Saw v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1086](#)
- Krishna Rout v. State of Jharkhand*, (Rongon Mukhopadhyay, J.), [2026 SCC OnLine Jhar 1100](#)
- Lakhi Devi v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), [2026 SCC OnLine Jhar 1111](#)
- Lal Mohan Mahto v. State of Jharkhand*, (Ananda Sen and Deepak Roshan, JJ.), [2026 SCC OnLine Jhar 1124](#)
- Laleswar Singh v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1056](#)
- Laxman Yadav v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1059](#)
- Lucky Bishal v. State of Jharkhand*, (Rongon Mukhopadhyay, J.), [2026 SCC OnLine Jhar 1116](#)
- Madan Mohan Prasad v. State of Jharkhand*, (Deepak Roshan, J.), [2026 SCC OnLine Jhar 1144](#)
- Mahabir Mandal v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), [2026 SCC OnLine Jhar 1110](#)
- Mahadeo Yadav v. State of Jharkhand*, (Ananda Sen and Deepak Roshan, JJ.), [2026 SCC OnLine Jhar 1127](#)
- Mahendra Ram v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1015](#)
- Mala Devi v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1008](#)
- Manik Chandra Mandal v. State of Jharkhand*, (Deepak Roshan, J.), [2026 SCC OnLine Jhar 1149](#)
- Manju Devi v. Central Coalfields Ltd.*, (Sujit Narayan Prasad, J.), [2026 SCC OnLine Jhar 1095](#)

- Manoj Kumar Mahto v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1007](#)
- Manoj Yadav v. State of Jharkhand*, (Rongon Mukhopadhyay, J.), [2026 SCC OnLine Jhar 1112](#)
- Marajul Ansari v. State of Jharkhand*, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1098](#)
- Mohd. Afsar v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1060](#)
- Mohd. Dawood Ansari v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1027](#)
- Mohd. Kalim Ansari v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1058](#)
- Mohd. Mustak Ansari v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1014](#)
- Mohd. Ramjan Ansari v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1076](#)
- Mohd. Sajid v. State of Jharkhand*, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1123](#)
- Mohd. Shamim v. State of Jharkhand*, (Rajesh Kumar, J.), [2026 SCC OnLine Jhar 1129](#)
- Mohd. Shamshad Khan v. State of Jharkhand*, (Ananda Sen and Deepak Roshan, JJ.), [2026 SCC OnLine Jhar 1131](#)
- Mohd. Washil v. State of Jharkhand*, (Ananda Sen and Deepak Roshan, JJ.), [2026 SCC OnLine Jhar 1121](#)
- Mukesh Kumar Mehta v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1047](#)
- Mukesh Kumar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1073](#)
- Mukesh Mahto v. State of Jharkhand*, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1126](#)
- Mukesh Murmu v. State of Jharkhand*, (Ananda Sen and Deepak Roshan, JJ.), [2026 SCC OnLine Jhar 1125](#)
- Munna Kasera v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1029](#)
- Mustafijur Rahman v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1119](#)
- Narayan Singh v. State of Jharkhand*, (Rajesh Kumar, J.), [2026 SCC OnLine Jhar 1109](#)
- Nasiruddin Ansari v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1016](#)
- Nilesh Kumar Soni v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1093](#)
- Nitesh Kumar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1067](#)
- Pachuwa Uraon v. State of Jharkhand*, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), [2026 SCC OnLine Jhar 1101](#)
- Pankaj Harpal v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1078](#)
- Parasnath Ganjhu v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1022](#)
- Parmeshwar Prasad v. State of Jharkhand*, (Deepak Roshan, J.), [2026 SCC OnLine Jhar 1150](#)
- Parmeshwar Sah v. State of Jharkhand*, (Deepak Roshan, J.), [2026 SCC OnLine Jhar 1151](#)
- Pipashi Devi v. State of Jharkhand*, (Pradeep Kumar Srivastava Judgment, J.), [2026 SCC OnLine Jhar 1105](#)

- Prakash Tirkey v. State of Jharkhand*, (Ananda Sen and Deepak Roshan, JJ.), [2026 SCC OnLine Jhar 1122](#)
- PRL-SMASL-CISC v. Central Coalfields Ltd.*, (M.S. Sonak, C.J. and Rajesh Shankar, J.), [2026 SCC OnLine Jhar 1153](#)
- Rabindra Haiburu v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1090](#)
- Rahul Kumar Mandal v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1052](#)
- Rahul Pandey v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1081](#)
- Raja Kumar v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1030](#)
- Rajesh Paswan v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1049](#)
- Ram Narayan Tiwary v. State of Jharkhand*, (Deepak Roshan, J.), [2026 SCC OnLine Jhar 1152](#)
- Ramdheer Kumar v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1010](#)
- Reena Sahu v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), [2026 SCC OnLine Jhar 1115](#)
- Rishu Kumar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1088](#)
- Riyasat Mian v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1080](#)
- Rupesh Kumar Mahto v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1042](#)
- Sajani Devi v. State of Jharkhand*, (Rajesh Kumar, J.), [2026 SCC OnLine Jhar 1133](#)
- Samad Ansari v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1040](#)
- Samad Ansari v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1041](#)
- Sandir Purty v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1053](#)
- Sanjeev Kumar Singh v. Sanjeev Kumar Singh*, (Sujit Narayan Prasad and Anubha Rawat Choudhary, JJ.), [2026 SCC OnLine Jhar 1096](#)
- Santosh Karmkar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1089](#)
- Saurabh Kumar Dubey v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1120](#)
- Sego Barjo v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1072](#)
- Seraj Uddin Ansari v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1028](#)
- Shahnawaz Alam v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1063](#)
- Shahnaz Khatoon v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1084](#)
- Shamsher Ansari v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1069](#)
- Shankar Singh Munda v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1051](#)
- Shankar Turi v. State of Jharkhand*, (Rajesh Kumar, J.), [2026 SCC OnLine Jhar 1128](#)
- Shanti Singh v. State of Jharkhand*, (Pradeep Kumar Srivastava, J.), [2026 SCC OnLine Jhar 1113](#)
- Sharwan Kumar v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1034](#)
- Shekhar Mehra v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2026 SCC OnLine Jhar 1032](#)
- Shyam Kumar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1065](#)
- Sonali Jaiswal v. State of Jharkhand*, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 1019](#)
- Sonu Gorai v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 1075](#)

State of Jharkhand v. Jitendra Munda, (Sujit Narayan Prasad Pradeep Kumar Srivastava, J.), 2026 SCC OnLine Jhar 1137

State of Jharkhand v. Mandeepa Enterprises, (M.S. Sonak, C.J. and Rajesh Shankar, J.), 2026 SCC OnLine Jhar 1139

State of Jharkhand v. Ramdhyan Mishra, (M.S. Sonak, C.J. and Rajesh Shankar, J.), 2026 SCC OnLine Jhar 1138

State of Jharkhand v. Sadhan Kumar Acharya, (M.S. Sonak, C.J. and Rajesh Shankar, J.), 2026 SCC OnLine Jhar 1142

Subodh Yadav v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2026 SCC OnLine Jhar 1035

Sudan Singh v. State of Jharkhand, (Pradeep Kumar Srivastava, J.), 2026 SCC OnLine Jhar 1114

Suraj Kumar Sahu v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2026 SCC OnLine Jhar 1079

Suraj Rabidas v. State of Jharkhand, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 1043

Suraj Singh v. State of Jharkhand, (Rongon Mukhopadhyay and Arun Kumar Rai, JJ.), 2026 SCC OnLine Jhar 1097

Sushil Kumar Yadav v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2026 SCC OnLine Jhar 1083

Taslim Ansari v. State of Jharkhand, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 1046

Tony Anthony v. State of Jharkhand, (Pradeep Kumar Srivastava, J.), 2026 SCC OnLine Jhar 1106

Udeshwar Singh v. State of Jharkhand, (Rongon Mukhopadhyay, J.), 2026 SCC OnLine Jhar 1009

Umesh Mahto v. State of Jharkhand, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 1054

Umesh Murmu v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2026 SCC OnLine Jhar 1036

Vikash Kumar Mahto v. State of Jharkhand, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 1045

Vinod Kumar v. State of Jharkhand, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 1033

Vivek Kumar Goswami v. State of Jharkhand, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 1050

Vivek Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2026 SCC OnLine Jhar 1070

Warish v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2026 SCC OnLine Jhar 1066

X v. State of Jharkhand, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 1055

Jammu and Kashmir High Court [9]

Abdul Rehman Bhat v. Shamas-Ud-Din Hurran, (Sanjay Dhar, J.), 2026 SCC OnLine J&K 516

Anwar Jan v. State (UT of J&K), (Sanjay Dhar, J.), 2026 SCC OnLine J&K 518

Falil Ur Rehman v. State (UT of J&K), (Sanjay Dhar, J.), 2026 SCC OnLine J&K 513

Faqir Chand v. State (UT of J&K), (MA Chowdhary, J.), 2026 SCC OnLine J&K 514

Ishaq Khan v. State (UT of J&K), (Sanjay Dhar, J.), 2026 SCC OnLine J&K 519

Madhu Bakshi v. Anti-Corruption Bureau, (Sanjay Dhar, J.), 2026 SCC OnLine J&K 515

Santosh Kumari v. Mehmooda, (Sanjay Dhar, J.), 2026 SCC OnLine J&K 521

Shabir Ahmad Rather v. State (UT of J&K), (Rahul Bharti, J.), 2026 SCC OnLine J&K 517

Union of India v. Anwar-Ul-Islam, (Sanjay Dhar, J.), 2026 SCC OnLine J&K 520

Karnataka High Court [165]

- Abdul Hameed v. State by Karnataka*, (M. Nagaprasanna, J.), 2026 SCC OnLine Kar 7761
- Abdul Latheef v. K.I. Hasainar*, (H.P. Sandesh, J.), 2026 SCC OnLine Kar 7776
- Abdul Rashid Reshi v. Central Silk Board*, (Jyoti M, J.), 2026 SCC OnLine Kar 7844
- Abdulkhadar v. Secretary Hosur Masjid Tanzeem Committee House*, (**Sachin Shankar Magadum**, J.), 2026 SCC OnLine Kar 7809
- Abrar Ul Haque v. Enforcement Directorate*, (M. Nagaprasanna, J.), 2026 SCC OnLine Kar 7814
- Aliya Taj v. State of Karnataka*, (S Vishwajith Shetty, J.), 2026 SCC OnLine Kar 7757
- Althaf Ahamed v. Ambrin Anjanu*, (Vijaykumar A. Patil, J.), 2026 SCC OnLine Kar 7798
- Anil Shreemant Nayak v. State of Karnataka*, (S.G. Pandit and **Rajesh Rai K**, JJ.), 2026 SCC OnLine Kar 7834
- Anjaneya S.S. v. State*, (S Vishwajith Shetty, J.), 2026 SCC OnLine Kar 7745
- Arsad Ansari v. Central Silk Board*, (Jyoti M, J.), 2026 SCC OnLine Kar 7836
- Ashnuth Chopra v. State of Karnataka*, (M. Nagaprasanna, J.), 2026 SCC OnLine Kar 7730
- Avinash Prabhu v. State of Karnataka*, (M. Nagaprasanna, J.), 2026 SCC OnLine Kar 7743
- Avinash Prabhu v. State of Karnataka*, (Ravi V Hosmani, J.), 2026 SCC OnLine Kar 7737
- B.A. Indiramma v. LAO*, (Vijaykumar A. Patil, J.), 2026 SCC OnLine Kar 7853
- B.S. Sunil Kumar v. Managing Director*, (Jyoti M, J.), 2026 SCC OnLine Kar 7837
- B.S.I. Ndira Bai v. Managing Director*, (Jyoti M, J.), 2026 SCC OnLine Kar 7862
- B.V. Sridhar v. Divisional Controller*, (Jyoti M, J.), 2026 SCC OnLine Kar 7829
- Babu v. Asma*, (Sachin Shankar Magadum, J.), 2026 SCC OnLine Kar 7823
- Bengaluru Metro Rail Corpn. Ltd. v. Nandeesh H.V.*, (Jyoti M, J.), 2026 SCC OnLine Kar 7868
- Bhimagouda v. State of Karnataka*, (Anant Ramanath Hegde, J.), 2026 SCC OnLine Kar 7769
- Binihanifa v. State of Karnataka*, (S.R. Krishna Kumar, J.), 2026 SCC OnLine Kar 7861
- Biswambar Bhuyan v. Central Silk Board*, (Jyoti M, J.), 2026 SCC OnLine Kar 7851
- Bogineni Hospitality India (P) Ltd. v. Karnataka Industrial Areas Development Board*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), 2026 SCC OnLine Kar 7872
- C. Erappa v. Mintu Jain*, (V Srishananda, J.), 2026 SCC OnLine Kar 7792
- C.M. Nagaraja Murthy v. V.S. Raju*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), 2026 SCC OnLine Kar 7717
- CCT v. Jindal Aluminium Ltd.*, (S.G. Pandit and **Rajesh Rai K**, JJ.), 2026 SCC OnLine Kar 7793
- Chandrappa v. Munishamappa*, (Vijaykumar A. Patil, J.), 2026 SCC OnLine Kar 7795
- Chandrashekar K.R. v. Union Bank of India*, (Jyoti M, J.), 2026 SCC OnLine Kar 7827
- Chandrashekhhar Shetty v. State of Karnataka*, (Anant Ramanath Hegde, J.), 2026 SCC OnLine Kar 7767
- Channappa v. Mallikarjun*, (S.R. Krishna Kumar, J.), 2026 SCC OnLine Kar 7857
- Chunni Lal v. Central Silk Board*, (Jyoti M, J.), 2026 SCC OnLine Kar 7848
- Commr. & Appellate Authority v. M.H. Chikkamuniyappa*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), 2026 SCC OnLine Kar 7876
- Dakshayanamma v. Divisional Controller*, (Jyoti M, J.), 2026 SCC OnLine Kar 7840

- Davalasab Mabusab Makandar v. Registrar General*, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7838](#)
- Deepak v. State of Karnataka*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7813](#)
- Deepak v. State of Karnataka*, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 7804](#)
- Devaraj S v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7736](#)
- Devendrappa Managundi v. State of Karnataka*, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 7830](#)
- Divisional Controller v. Gurulingappa*, (Jyoti M, J.), [2026 SCC OnLine Kar 7828](#)
- Divisional Controller v. Y. Lakshmikantha*, (Jyoti M, J.), [2026 SCC OnLine Kar 7869](#)
- Durgamma v. Hanamavva*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7806](#)
- Enforcement Directorate v. Aishwarya Gowda*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7733](#)
- Fakkires h v. State of Karnataka*, (Rajeshwari N. Hegde, J.), [2026 SCC OnLine Kar 7718](#)
- G.D. Arun v. SBI*, (Jyoti M, J.), [2026 SCC OnLine Kar 7841](#)
- G.K. Manjunath v. State*, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 7758](#)
- Goneppa v. Vishalakshi*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7877](#)
- Govindappa v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7738](#)
- H. Naseer v. Arem Siddiq*, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 7774](#)
- Hanamantappa v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7768](#)
- Harijana Prabhu v. Kuruba Mallesh*, (Geetha K.B., J.), [2026 SCC OnLine Kar 7778](#)
- Harishraj Suryaprakash v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7765](#)
- Inamdar Hameeda Begum v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 7881](#)
- Ishwar v. LAO*, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 7810](#)
- Johirul Malllick v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7742](#)
- K. Ramesha v. T. Pothegowda*, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7800](#)
- K. Sowmya v. S. Lokesh*, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 7772](#)
- K.R. Nataraja v. State of Karnataka*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7714](#)
- K.S. Ibrahim v. Central Silk Board*, (Jyoti M, J.), [2026 SCC OnLine Kar 7845](#)
- Kailaspathi Hiremath v. State of Karnataka*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7819](#)
- Kalyani v. Kanyakumari Builders (P) Ltd.*, (Anu Sivaraman and **Tara Vitasta Ganju**, JJ.), [2026 SCC OnLine Kar 7786](#)
- Kanthamma Shamanna v. Union Bank of India*, (Jyoti M, J.), [2026 SCC OnLine Kar 7835](#)
- Kanthamma v. Central Silk Board*, (Jyoti M, J.), [2026 SCC OnLine Kar 7842](#)
- Karnataka Lokayukta v. State of Karnataka*, (**S.G. Pandit** and Rajesh Rai K, JJ.), [2026 SCC OnLine Kar 7865](#)
- Karnataka SRTC v. State of Karnataka*, (Jyoti M, J.), [2026 SCC OnLine Kar 7860](#)
- Karnataka State Coop. Consumers Federation Ltd. v. Scheduled Tribe Welfare Department*, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7855](#)
- KH Nagesh v. Commr. & Arbitrator*, (R. Nataraj, J.), [2026 SCC OnLine Kar 7871](#)
- Khaleel v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7748](#)

- Kim Axiva Finvest Ltd. v. State of Karnataka*, (Vibhu Bakhru, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7874](#)
- Kiran Kumar v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7746](#)
- Kumar Akash v. Divisional Controller*, (Geetha K.B., J.), [2026 SCC OnLine Kar 7779](#)
- L. Sundari v. H.R. Pradeep*, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 7775](#)
- Lalitavva Viraktamath v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7808](#)
- Laxmavva v. Vedhashree*, (Sachin Shankar Magadum, J.), [2026 SCC OnLine Kar 7821](#)
- Lijo Jose v. Union of India*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7741](#)
- M. Chandru v. Indian Bank*, (Jyoti M, J.), [2026 SCC OnLine Kar 7864](#)
- Mahadevaiah v. Authorized Officer*, (Jyoti M, J.), [2026 SCC OnLine Kar 7839](#)
- Mahadevamma v. Muddegowda*, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7796](#)
- Mahesh Kadappa Koti v. Iqbal Halingali*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7719](#)
- Mallamma v. Basavaiah*, (D.K. Singh and Tara Vitasta Ganju, JJ.), [2026 SCC OnLine Kar 7780](#)
- Manjavva v. Manjunath*, (Sachin Shankar Magadum, J.), [2026 SCC OnLine Kar 7826](#)
- Manjula v. Gilada Finance & Investments Ltd.*, (S.R. Krishna Kumar, J.), [2026 SCC OnLine Kar 7858](#)
- Manjunath B.S. v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7751](#)
- Maruti v. Manisha*, (B. Muralidhara Pai, J.), [2026 SCC OnLine Kar 7788](#)
- Mohan N. v. State of Karnataka*, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 7726](#)
- Mohd. Suftyan v. Union of India*, (Tyagaraja N. Inavally, J.), [2026 SCC OnLine Kar 7771](#)
- Munivenkatamma v. Deepa*, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7801](#)
- Mustak v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2026 SCC OnLine Kar 7878](#)
- N.G. Hittalmakki v. Karnataka State Information Commission*, (Sachin Shankar Magadum, J.), [2026 SCC OnLine Kar 7818](#)
- Nabisab v. Mansoorsab*, (Sachin Shankar Magadum, J.), [2026 SCC OnLine Kar 7824](#)
- Narasimha v. State of Karnataka*, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 7770](#)
- National Insurance Co. Ltd. v. Yogappa*, (Geetha K.B., J.), [2026 SCC OnLine Kar 7782](#)
- Neelamma v. Ramachandra R*, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7797](#)
- Nilofer v. State of Karnataka*, (S. Sunil Dutt Yadav and K.G. Shanthi, JJ.), [2026 SCC OnLine Kar 7777](#)
- Pramila P. v. State of Karnataka*, (E.S. Indires, J.), [2026 SCC OnLine Kar 7863](#)
- Prathap MS v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7749](#)
- R. Ramesh v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7747](#)
- Rajeev Khanna v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7762](#)
- Rajegowda N.R. v. State of Karnataka*, (S.G. Pandit and Rajesh Rai K, JJ.), [2026 SCC OnLine Kar 7847](#)
- Ramakrishna M.D. v. Central Silk Board*, (Jyoti M, J.), [2026 SCC OnLine Kar 7850](#)
- Ramakrishna v. State of Karnataka*, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 7739](#)
- Ramappa Valer v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7740](#)
- Ramesh Babu v. Karnataka SRTC*, (Jyoti M, J.), [2026 SCC OnLine Kar 7879](#)

Rani P v. Union of India, (S.G. Pandit and **Rajesh Rai K**, JJ.), [2026 SCC OnLine Kar 7832](#)
Registrar v. State of Karnataka, (S.G. Pandit and **Rajesh Rai K**, JJ.), [2026 SCC OnLine Kar 7866](#)
Renappa v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7727](#)
Rudrappa v. Savitramma, (B. Muralidhara Pai, J.), [2026 SCC OnLine Kar 7789](#)
Ruthika Aravind v. State of Karnataka, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 7760](#)
Sahadev Thakur v. Central Silk Board, (Jyoti M, J.), [2026 SCC OnLine Kar 7833](#)
Salik Ahamad v. State, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7759](#)
Sanath M v. Meenakshi T, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7802](#)
Sandeepa D v. State, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7752](#)
Sandhya v. Sunil Kumar, (**D.K. Singh** and Tara Vitasta Ganju, JJ.), [2026 SCC OnLine Kar 7781](#)
Sanjay Narasau Havale v. Mahaveer, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7807](#)
Santhosh Kumar R v. State by Pavagada PS, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7735](#)
Saravanan v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7732](#)
Satish Babasaheb Patil v. State of Karnataka, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7820](#)
Savita v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7723](#)
Selva Kumar v. Union of India, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7744](#)
Shadaksharayya Veerabasayya v. Akkamahadevi, (**H.T. Narendra Prasad** and Rajeshwari N. Hegde, JJ.), [2026 SCC OnLine Kar 7784](#)
Shankrewva v. State of Karnataka, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 7880](#)
Sharad Gangappa Ijeri v. State of Karnataka, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7859](#)
Sharanappa v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7729](#)
Shashank v. State, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7753](#)
Shiv Shankar Thakur v. Central Silk Board, (Jyoti M, J.), [2026 SCC OnLine Kar 7846](#)
Shivanand A.K.A. Shivaraj v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7725](#)
Shripad A. Hishobkar v. State of Karnataka, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7852](#)
Shrisaila v. State of Karnataka, (**S. Sunil Dutt Yadav** and K.G. Shanthi, JJ.), [2026 SCC OnLine Kar 7873](#)
Shweta T Bhovi v. Tangaraju R. Bhovi, (B. Muralidhara Pai, J.), [2026 SCC OnLine Kar 7716](#)
Sidram v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7728](#)
Sreelakshmi v. State of Karnataka, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7854](#)
Srinivas V v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7755](#)
State of Karnataka v. K.M. Ponnappa, (S.G. Pandit and **Rajesh Rai K**, JJ.), [2026 SCC OnLine Kar 7856](#)
State of Karnataka v. Ram, (Rajeshwari N. Hegde, J.), [2026 SCC OnLine Kar 7720](#)
State of Karnataka v. Y.C. Srinivas, (**D.K. Singh** and Tara Vitasta Ganju, JJ.), [2026 SCC OnLine Kar 7875](#)
State of Karnataka v. Yogisha R, (**S.G. Pandit** and Rajesh Rai K, JJ.), [2026 SCC OnLine Kar 7803](#)
Subbanagouda v. Gadigeppa, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7816](#)

Subbanagouda v. Maruti, (**Sachin Shankar Magadum**, J.), 2026 SCC OnLine Kar 7815
Sudhakar K.C. v. State of Karnataka, (S Rachaiah, J.), 2026 SCC OnLine Kar 7722
Sufal Tudu v. Central Silk Board, (Jyoti M, J.), 2026 SCC OnLine Kar 7849
Sumathi Shedthi v. Jayanthi Sundar Shetty, (Vijaykumar A. Patil, J.), 2026 SCC OnLine Kar 7794
Suresh Puttu Moger v. State of Karnataka, (Anant Ramanath Hegde, J.), 2026 SCC OnLine Kar 7766
Syed Nisar v. Khamrunnisa, (Vijaykumar A. Patil, J.), 2026 SCC OnLine Kar 7799
Tanzeem Pasha v. State of Karnataka, (S Vishwajith Shetty, J.), 2026 SCC OnLine Kar 7756
Teamlease Services Ltd. v. Provident Fund Commr., (Jyoti M, J.), 2026 SCC OnLine Kar 7831
Thirunavukkarasan J v. State of Karnataka, (Ravi V Hosmani, J.), 2026 SCC OnLine Kar 7870
Thuya Mani v. State of Karnataka, (S Vishwajith Shetty, J.), 2026 SCC OnLine Kar 7764
Timmappa v. State of Karnataka, (**Sachin Shankar Magadum**, J.), 2026 SCC OnLine Kar 7805
United Basel Mission Church Trust Assn. v. Hebshiba Shaventh Kotian, (V Srishananda, J.), 2026 SCC OnLine Kar 7791
Uppendra Achar v. Branch Manager United India Insurance Co. Ltd., (Jyoti M, J.), 2026 SCC OnLine Kar 7787
Vaijayanthimala M v. State of Karnataka, (M. Nagaprasanna, J.), 2026 SCC OnLine Kar 7734
Vasanthasa v. Registrar of Coop. Societies, (**Sachin Shankar Magadum**, J.), 2026 SCC OnLine Kar 7825
Veena v. Anand, (**H.T. Narendra Prasad** and Rajeshwari N. Hegde, JJ.), 2026 SCC OnLine Kar 7785
Veeresh v. Manager, (**Sachin Shankar Magadum**, J.), 2026 SCC OnLine Kar 7811
Venkatarayappa v. Krishnappa, (V Srishananda, J.), 2026 SCC OnLine Kar 7790
Venkatesh Kamanur v. State of Karnataka, (Mohammad Nawaz and **G. Basavaraja**, JJ.), 2026 SCC OnLine Kar 7721
Vidyashree N v. State of Karnataka, (M. Nagaprasanna, J.), 2026 SCC OnLine Kar 7731
Vijay v. State of Karnataka, (S Vishwajith Shetty, J.), 2026 SCC OnLine Kar 7773
Vijaymahantesh Hosakeri v. Srushri Hosakeri, (Geetha K.B., J.), 2026 SCC OnLine Kar 7817
Vikas v. State of Karnataka, (Anant Ramanath Hegde, J.), 2026 SCC OnLine Kar 7724
Vinay Kumar v. Central Silk Board, (Jyoti M, J.), 2026 SCC OnLine Kar 7843
Vinayak v. State of Karnataka, (**S.G. Pandit** and Rajesh Rai K, JJ.), 2026 SCC OnLine Kar 7867
Vinitha Sharma v. Sanjay Kumar Sharma, (**D.K. Singh** and Tara Vitasta Ganju, JJ.), 2026 SCC OnLine Kar 7783
Vishesh Chander Guru v. State of Karnataka, (M. Nagaprasanna, J.), 2026 SCC OnLine Kar 7763
Vithal v. Commr., (C.M. Poonacha, J.), 2026 SCC OnLine Kar 7822
Yogesh Kumar Tripathi v. Anindita Mathur, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), 2026 SCC OnLine Kar 7715

Kerala High Court [13]

Aboobacker v. State of Kerala, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 6951
Ajith P.R. v. Union of India, (**M.A. Abdul Hakhim**, J.), 2026 SCC OnLine Ker 6957
Anoop v. State of Kerala, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 6950

Denny John v. Kuttamasser SCB Ltd., (**Viju Abraham**, J.), [2026 SCC OnLine Ker 6958](#)
George P.O. v. M. Nissamudheen, (**A. Badharudeen**, J.), [2026 SCC OnLine Ker 6949](#)
Hari Maddali v. Sharestates INC 8 Bond Street, (**Mohammed Nias C.P.**, J.), [2026 SCC OnLine Ker 6953](#)
High Court of Kerala v. Loushan. P.M., (**Devan Ramachandran** and **Basant Balaji**, JJ.), [2026 SCC OnLine Ker 6954](#)
Madhu V.B. v. State of Kerla, (**Raja Vijayaraghavan V.** and **K.V. Jayakumar**, JJ.), [2026 SCC OnLine Ker 6959](#)
Mohd. Sumair A. v. State of Kerala, (**Dr. Justice Kauser Edappagath**, J.), [2026 SCC OnLine Ker 6948](#)
Sacred Heart College (Autonomous) v. Minipriya R., (**Anil K. Narendran** and **Muralee Krishna S.**, JJ.), [2026 SCC OnLine Ker 6955](#)
Shifna K. v. State of Kerala, (**Soumen Sen**, C.J. and **Syam Kumar V.M.**, J.), [2026 SCC OnLine Ker 6960](#)
Sindhu S. Nair v. Shyni Anoop, (**A. Badharudeen**, J.), [2026 SCC OnLine Ker 6952](#)
Travancore Cochin Chemicals Ltd. v. TCC Thozhilali Union, (**M.A. Abdul Hakhim**, J.), [2026 SCC OnLine Ker 6956](#)

Madras High Court [1]

Kannan Baba v. State of T.N., (**L. Victoria Gowri**, J.), [2026 SCC OnLine Mad 6623](#)

Meghalaya High Court [15]

Bloomberg Wahlang v. State of Meghalaya, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 611](#)
Gentlyness Paslein v. State of Meghalaya, (**W. Diengdoh** and **B. Bhattacharjee**, JJ.), [2026 SCC OnLine Megh 605](#)
Hamlesstar Shylla v. State of Meghalaya, (**W. Diengdoh** and **B. Bhattacharjee**, JJ.), [2026 SCC OnLine Megh 604](#)
Jagesh Rava v. State of Meghalaya, (**Revati Mohite Dere**, C.J. and **W. Diengdoh**, J.), [2026 SCC OnLine Megh 610](#)
Kolibor L. Mawnai v. State of Meghalaya, (**W. Diengdoh** and **B. Bhattacharjee**, JJ.), [2026 SCC OnLine Megh 602](#)
Lucky Rymbai v. State of Meghalaya, (**W. Diengdoh**, J.), [2026 SCC OnLine Megh 606](#)
Nurul Amin Khandokar v. State of Meghalaya, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 613](#)
Philip Khrawbok Shati v. State of Meghalaya, (**Revati Mohite Dere**, C.J. and **W. Diengdoh**, J.), [2026 SCC OnLine Megh 609](#)
Pradip Paul v. State of Meghalaya, (**W. Diengdoh**, J.), [2026 SCC OnLine Megh 601](#)
Quest Retail (P) Ltd. v. Shakti Laitphlang, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 600](#)
Sahitbor Diengngan v. Messingland Sohshang, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 608](#)
Sengwen Ch. Momin v. State of Meghalaya, (**W. Diengdoh** and **B. Bhattacharjee**, JJ.), [2026 SCC OnLine Megh 603](#)
Synjuk Nongsynshar Shnong Par Umkhen v. State of Meghalaya, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 614](#)

Tailang L. Mawnai v. State of Meghalaya, (W. Diengdoh and B. Bhattacharjee, JJ.), 2026 SCC OnLine Megh 607

Tansuk Toi v. State of Meghalaya, (H.S. Thangkhiew, J.), 2026 SCC OnLine Megh 612

Madhya Pradesh High Court [1]

Chaitali Mittra v. State, (Himanshu Joshi, J.), 2026 SCC OnLine MP 21557

Orissa High Court [26]

Ashok Kumar Jena v. Sunita Parida, (Savitri Ratho, J.), 2026 SCC OnLine Ori 5666

Basudeb Tripathy v. State of Odisha, (Savitri Ratho, J.), 2026 SCC OnLine Ori 5663

Bhubananda Das v. State of Odisha, (Savitri Ratho, J.), 2026 SCC OnLine Ori 5662

Bingu Khila v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 5660

Centre for Management & Computer Education v. State of Odisha, (Manash Ranjan Pathak and Murahari Sri Raman, JJ.), 2026 SCC OnLine Ori 5670

Centre for Management & Computer Education v. State of Odisha, (Manash Ranjan Pathak and Murahari Sri Raman, JJ.), 2026 SCC OnLine Ori 5671

Centre for Management & Computer Education v. State of Odisha, (Manash Ranjan Pathak and Murahari Sri Raman, JJ.), 2026 SCC OnLine Ori 5672

Dabbiru Satish v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 5659

Durga Prasad Sarangi v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 5650

Hadua v. State of Odisha, (Manash Ranjan Pathak and Murahari Sri Raman, JJ.), 2026 SCC OnLine Ori 5661

Jitu Pradhan v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 5655

Jogendra Kanhar v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 5656

Kalia Gouda v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 5651

Krupa Takri v. State of Orissa, (G. Satapathy, J.), 2026 SCC OnLine Ori 5653

Mohd. Samir v. State of Orissa, (G. Satapathy, J.), 2026 SCC OnLine Ori 5648

Muralidhar Behera v. State of Odisha, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 5667

Pinaki Dutta v. State of Odisha, (Savitri Ratho, J.), 2026 SCC OnLine Ori 5664

Pinki Sahoo v. Sukanta Sahoo, (Savitri Ratho, J.), 2026 SCC OnLine Ori 5665

Prabina v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 5652

Sameet Putel v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 5657

Shiba Nag v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 5654

Subhakanta Jagadala v. State of Orissa, (G. Satapathy, J.), 2026 SCC OnLine Ori 5649

Subhashree Pattanaik v. State of Odisha, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 5673

Sukanta Kumar Sadangi v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 5658

Usha Patnaik v. State of Odisha, (Sashikanta Mishra, J.), 2026 SCC OnLine Ori 5668

Youth Organisation for Urban & Rural Services (YOURS) Trust v. State of Odisha, (Manash Ranjan Pathak and Murahari Sri Raman, JJ.), 2026 SCC OnLine Ori 5669

Punjab and Haryana High Court [74]

- Abhishek v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 20124
- Ajmer Singh v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 20170
- Anant Ram v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20126
- Anshpreet Kaur v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20166
- Anurag Bharti (Dr) v. Veena Kant Manchanda*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 20114
- Arjun v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20141
- Asha v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 20154
- Ashok Kumar Dahiya v. Haryana State Warehousing Corpn.*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 20186
- Babanjeet Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 20167
- Baldev Raj v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20131
- Baljeet Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 20123
- Balkaran Singh v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20135
- Balvir Kumar v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20150
- Balwinder Singh v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 20178
- Bashir Ahmed v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 20156
- Bebi v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 20155
- Bittu v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 20128
- Chandanpreet Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 20127
- Davinder Kumar v. Pepsu RTC*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 20174
- Devinder Kumar v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 20171
- Gajanand Dalmia Charitable Trust v. Provident Fund Commr.*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 20176
- Gurpal Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 20129
- Gurtej Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 20117
- Gurwinder Kaur v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 20146
- Hardeep Kaur v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20147
- Harjeet Kaur v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20164
- Harjeet Singh v. Punjab State Power Corpn. Ltd.*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 20185
- Harpreet Kaur v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20149
- Harpreet Singh v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20139
- Jagdeep Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 20136
- Jashanpreet Kaur v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 20145
- Jaswinder Kaur v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20151
- Jyoti v. Dilbagh Singh*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 20187
- K4 v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20152
- Kanta Devi v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 20182
- Kavyanjali v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 20162
- Kulwinder Kaur v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 20159

Kunal v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 20121
Lavanya v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 20115
Manak v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 20120
Manpreet Kaur v. State of Punjab, (Shalini Singh Nagpal, J.), 2026 SCC OnLine P&H 20158
Manpreet v. State of Punjab, (Shalini Singh Nagpal, J.), 2026 SCC OnLine P&H 20165
Mayank Chaudhary v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 20148
Mehak v. State of Haryana, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 20153
Minakshi Kalra v. State of Haryana, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 20173
Narender v. State of Haryana, (Subhas Mehla, J.), 2026 SCC OnLine P&H 20122
Nikesh Babban Pine v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 20125
Paramjit Kaur v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 20116
Parminder Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 20132
Pawan Kumar Chugh v. Provident Fund Commr., (Kirti Singh, J.), 2026 SCC OnLine P&H 20172
Prabhjot Kaur v. State of Punjab, (Shalini Singh Nagpal, J.), 2026 SCC OnLine P&H 20161
Prabhjot Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 20137
Rai Sahab v. State of Haryana, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 20169
Ram Niwas v. Pala Ram, (Shalini Singh Nagpal, J.), 2026 SCC OnLine P&H 20119
Rohtash v. State of Haryana, (Shalini Singh Nagpal, J.), 2026 SCC OnLine P&H 20133
Ruchira Khullar (Dr) v. State of Haryana, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 20183
Satinder Singh v. State of Punjab, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 20118
Sheeja v. State of Haryana, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 20142
Shish Pal v. State of Haryana, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 20179
Simrita Singh v. State of Punjab, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 20175
Sukhdarshan v. State of Haryana, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 20168
Sukhdeep Kaur v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 20140
Sukhjeet Kaur v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 20144
Sukhjinder Singh v. State of Punjab, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 20180
Sukhveer Kaur v. State of Punjab, (Shalini Singh Nagpal, J.), 2026 SCC OnLine P&H 20157
Sunita Nain v. State of Haryana, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 20184
Tanbir Singh Hansi v. Punjab State Coop. Supply & Marketing Federation Ltd., (Namit Kumar, J.), 2026 SCC OnLine P&H 20181
Taranpreet Kaur v. State of Punjab, (Shalini Singh Nagpal, J.), 2026 SCC OnLine P&H 20160
Veerpall Kaur v. State of Punjab, (Shalini Singh Nagpal, J.), 2026 SCC OnLine P&H 20138
Veerpall Kaur v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 20134
Vinod Kumar v. State of Haryana, (Shalini Singh Nagpal, J.), 2026 SCC OnLine P&H 20130
Vishakha v. State of Haryana, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 20177
Vishakha v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 20163
Zee Laboratory v. Union of India, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 20143

Rajasthan High Court [59]

Aamb Singh v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4650
Achala Ram v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 4670
Anuj Kumar v. State of Rajasthan, (**Ashok Kumar Jain**, J.), 2026 SCC OnLine Raj 4683
Arjun Singh v. State of Rajasthan, (**Sandeep Shah**, J.), 2026 SCC OnLine Raj 4681
Arvind v. State of Rajasthan, (**Sandeep Shah**, J.), 2026 SCC OnLine Raj 4677
Ashok Bhambu v. State of Rajasthan, (**Yogendra Kumar Purohit**, J.), 2026 SCC OnLine Raj 4690
Babali v. Rama Ram, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4649
Babulal v. State of Rajasthan, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 4680
Banshi Lal v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 4697
Basanti v. State of Rajasthan, (**Sandeep Shah**, J.), 2026 SCC OnLine Raj 4692
Bhagwan Prasad Sutradhar v. Kanwar Singh, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 4703
Bhairulal v. State of Rajasthan, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 4679
Bhanu Partap Singh v. State of Rajasthan, (**Sandeep Shah**, J.), 2026 SCC OnLine Raj 4695
Bhavyu v. State of Rajasthan, (**Sandeep Shah**, J.), 2026 SCC OnLine Raj 4696
Bhoja Ram v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 4661
Danish Pathan v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 4662
Dheeraj Dhaiyya v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 4663
Ghanshyam Chouhan v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 4671
Ghanshyam v. State of Rajasthan, (**Ashok Kumar Jain**, J.), 2026 SCC OnLine Raj 4701
Gopal Lal v. State of Rajasthan, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 4682
Govind Singh v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 4665
Hardev Ram v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4702
Harish Kumar v. State of Rajasthan, (**Ashok Kumar Jain**, J.), 2026 SCC OnLine Raj 4668
Inder Singh v. State of Rajasthan, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 4693
Ishwar Singh v. State of Rajasthan, (**Ashok Kumar Jain**, J.), 2026 SCC OnLine Raj 4685
Jatin Tanwar v. State of Rajasthan, (**Ashok Kumar Jain**, J.), 2026 SCC OnLine Raj 4700
Kailash Godara v. State of Rajasthan, (**Dr Nupur Bhati**, J.), 2026 SCC OnLine Raj 4651
Kamil Khan v. Prosecution-State, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 4669
Mangi v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 4664
Manish v. State of Rajasthan, (**Sandeep Shah**, J.), 2026 SCC OnLine Raj 4699
Manoj v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 4672
Meetha Lal v. State of Rajasthan, (**Sandeep Shah**, J.), 2026 SCC OnLine Raj 4687
Mukesh Jat v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), 2026 SCC OnLine Raj 4666
Mukna Ram v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), 2026 SCC OnLine Raj 4675
Narpat Ram v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 4704
OPJS University v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4656
OPJS University v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4658
Padma Ram v. State of Rajasthan, (**Dr Nupur Bhati**, J.), 2026 SCC OnLine Raj 4655

Parasnath v. State of Rajasthan, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 4660](#)
Poddar Institute of Medical Sciences v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), [2026 SCC OnLine Raj 4659](#)
Pratap Singh v. State of Rajasthan, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 4678](#)
Prateek Khokhar v. State of Rajasthan, (**Ashok Kumar Jain**, J.), [2026 SCC OnLine Raj 4689](#)
Punaram v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2026 SCC OnLine Raj 4698](#)
Rahul Gurjar v. Rajasthan Institute of Veterinary & Animal Sciences, (**Mukesh Rajpurohit**, J.), [2026 SCC OnLine Raj 4657](#)
Raju Mandal v. State of Rajasthan, (**Ashok Kumar Jain**, J.), [2026 SCC OnLine Raj 4688](#)
Rameshwar Lal v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), [2026 SCC OnLine Raj 4653](#)
Ramlal v. Chunnilal, (**Farjand Ali**, J.), [2026 SCC OnLine Raj 4648](#)
Ranaram v. State of Rajasthan, (**Ashok Kumar Jain**, J.), [2026 SCC OnLine Raj 4667](#)
Ravi Yadav v. State of Rajasthan, (**Dr Nupur Bhati**, J.), [2026 SCC OnLine Raj 4654](#)
Sandeep v. State of Rajasthan, (**Sandeep Shah**, J.), [2026 SCC OnLine Raj 4674](#)
Sanjay Kumar Garasiya v. State of Rajasthan, (**Sandeep Shah**, J.), [2026 SCC OnLine Raj 4684](#)
Sant Kheteshwar Medical & Public Welfare Society v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), [2026 SCC OnLine Raj 4646](#)
Sohan Lal v. State of Rajasthan, (**Dr Nupur Bhati**, J.), [2026 SCC OnLine Raj 4652](#)
Sonu v. State of Rajasthan, (**Ashok Kumar Jain**, J.), [2026 SCC OnLine Raj 4686](#)
Sunil v. State of Rajasthan, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 4676](#)
Vidhya Devi v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), [2026 SCC OnLine Raj 4673](#)
Vijay v. State of Rajasthan, (**Ashok Kumar Jain**, J.), [2026 SCC OnLine Raj 4691](#)
Vikas Goyat v. State of Rajasthan, (**Sandeep Shah**, J.), [2026 SCC OnLine Raj 4694](#)
Yadav Mohnish Ramjatan v. State of Rajasthan, (**Dr Nupur Bhati**, J.), [2026 SCC OnLine Raj 4647](#)

Telangana High Court [46]

A.D. Thiyagarajulu v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7213](#)
Afzal Khan v. Greater Hyderabad Municipal Corpn., (Suddala Chalapati Rao, J.), [2026 SCC OnLine TS 7226](#)
Banoth Bharadwaj Naik v. TSPSC, (Juvvadi Sridevi, J.), [2026 SCC OnLine TS 7228](#)
Ch. Vidyasagar v. Divisional Manager, (Juvvadi Sridevi, J.), [2026 SCC OnLine TS 7224](#)
D. Nagabhusanam v. Superintending Engineer, (Juvvadi Sridevi, J.), [2026 SCC OnLine TS 7225](#)
Deekonda Chinnu Bai v. Ram Kumar, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 7208](#)
Devarapally Surender Reddy v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 7230](#)
Donga Venkat Narsimamurthy v. State of Telangana, (**J. Sreenivas Rao**, J.), [2026 SCC OnLine TS 7237](#)
Dyapu Purushotham Reddy v. Kayathi Bharathamamma, (Moushumi Bhattacharya, J.), [2026 SCC OnLine TS 7198](#)
Ediga Lakhamsani Srinivasulu Goud v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 7219](#)

- Gvv Constructions (P) Ltd. v. Superintendent of Central Tax*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 7239](#)
- Jadala Mallikarjun v. Ravi Kanna Reddy*, (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 7190](#)
- Jalagam Prasad Rao v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7240](#)
- K. Vamshi v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7203](#)
- Kailash Charan v. Chief Executive Officer*, (P. Sam Koshy, J.), [2026 SCC OnLine TS 7196](#)
- Kambham Sampath Kumar v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7215](#)
- Kanraj Balu v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7200](#)
- Karimali Nanji Baghany v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 7229](#)
- Karri Bhardhwaj v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7204](#)
- Khaja Mohamed Kamaluddin v. State of Telangana*, (Surepalli Nanda, J.), [2026 SCC OnLine TS 7222](#)
- Kolipaka Srinivas v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 7202](#)
- Kummari Ravi Teja v. Union of India*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7201](#)
- Lush Bloom Wellness Family Saloon & Spa v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7212](#)
- M. Nirupa Rani v. State of Telangana*, (E.V. Venugopal, J.), [2026 SCC OnLine TS 7218](#)
- Macherla Swapna v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 7241](#)
- Mettu Kalyan Yadav v. State of Telangana*, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 7221](#)
- Mohd Aslam Shah Khan v. Hafez Mohd Ali*, (P. Sam Koshy, J.), [2026 SCC OnLine TS 7195](#)
- Mohd. Abdul Rasheed v. Mohd. Nazirudding*, (P. Sam Koshy, J.), [2026 SCC OnLine TS 7197](#)
- Moiz Mohamed Hussain v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7216](#)
- Natures Beauty Saloon & Spa v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7217](#)
- Puttapaka Madhan Mohan Rao v. Derangula Yadaiah*, (Moushumi Bhattacharya, J.), [2026 SCC OnLine TS 7193](#)
- Puttapaka Madhan Mohan Rao v. V. Ramachandraiah*, (Moushumi Bhattacharya, J.), [2026 SCC OnLine TS 7192](#)
- Ravirala Venkata Surender v. State of Telangana*, (P. Sam Koshy and Nandikonda Narsing Rao, JJ.), [2026 SCC OnLine TS 7223](#)
- S.A.V. Sessa Chari v. A. Sridevasena*, (Surepalli Nanda, J.), [2026 SCC OnLine TS 7199](#)
- Sakathwala Deep Raj v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7210](#)
- Sama Peddi Reddy v. APSRTC*, (Juvvadi Sridevi, J.), [2026 SCC OnLine TS 7227](#)
- Shaik Hasen Sab v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7205](#)
- SKV Hitech (P) Ltd. v. Rail Vikas Nigam Ltd.*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 7211](#)
- State of A.P. v. Rafatunnissa Begum*, (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 7194](#)
- State of A.P. v. Y. Chandrasekhar Rao*, (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 7209](#)
- Syed Salamath Ullah v. Union of India*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 7238](#)
- Telangana SRTC v. Banoth Yamuna Bai*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7207](#)
- United India Insurance Co. Ltd. v. L. Srinivasulu*, (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 7191](#)

Varala Harish Kumar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7206](#)
Vyana Wellness Spa v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7214](#)
Yamjala Swaroopa v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 7220](#)

Tripura High Court [14]

Achan Ulla v. Union of India, (T. Amarnath Goud, J.), [2026 SCC OnLine Tri 262](#)
Adir Nama v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 255](#)
Aparna Karmakar v. State of Tripura, (T. Amarnath Goud, J.), [2026 SCC OnLine Tri 263](#)
Asit Kumar Das v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 257](#)
Dilip Kr. Debbarma v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 261](#)
Junesh Debbarma v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 254](#)
Kishore Chakraborty v. High Court of Tripura, (**M.S. Ramachandra Rao**, C.J. and Biswajit Palit, J.), [2026 SCC OnLine Tri 266](#)
Mohd. Hossain v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 256](#)
Narayan Debbarma v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 260](#)
Raj Kumari Goala v. Sabita Goala, (M.S. Ramachandra Rao and S. Datta Purkayastha, JJ.), [2026 SCC OnLine Tri 259](#)
Shekhar Chandra Podder v. Union of India, (**M.S. Ramachandra Rao**, C.J. and Biswajit Palit, J.), [2026 SCC OnLine Tri 265](#)
Subahu Chakma v. State of Tripura, (**M.S. Ramachandra Rao**, C.J. and Biswajit Palit, J.), [2026 SCC OnLine Tri 267](#)
Sukesh Chandra Saha v. Parimal Saha, (M.S. Ramachandra Rao, J.), [2026 SCC OnLine Tri 258](#)
Swapan Debbarma v. State of Tripura, (Biswajit Palit, J.), [2026 SCC OnLine Tri 264](#)

Uttarakhand High Court [14]

Ali Khan v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 1628](#)
Anita Devi v. District Magistrate Pauri Garhwal, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1633](#)
Deepak Lal Chaniyal v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1640](#)
Hansraj v. State of Uttarakhand, (Manoj Kumar Tiwari and Pankaj Purohit, JJ.), [2026 SCC OnLine Utt 1630](#)
Jaipal Singh v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1634](#)
Kunal v. Union of India, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 1637](#)
Mukesh Chandra Deorari v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1641](#)
Pankaj Kumar v. State of Uttarakhand, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 1638](#)
Sonu Kumar v. Hemwati Nandan Bahuguna Garhwal University, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1636](#)
Taiyyab v. State of Uttarakhand, (**Siddhartha Sah** and Ravindra Maithani, JJ.), [2026 SCC OnLine Utt 1631](#)

Tanubhavi Arora v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 1632](#)
Vandana v. Chief Executive Officer, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1635](#)
Vikas v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 1629](#)
Virendra Singh Bhoj v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1639](#)

Competition Commission of India [2]

Cartelisation amongst HP India v. HP India Sales (P) Ltd., (Ravneet Kaur, Chairperson, Anil Agrawal, Sweta Kakkad and Deepak Anurag, Members), [2026 SCC OnLine CCI 72](#)
HP India Sales (P) Ltd., In re, (Ravneet Kaur, Chairperson, Anil Agrawal, Member, Sweta Kakkad, Member and Deepak Anurag, Member), [2026 SCC OnLine CCI 73](#)

Income Tax Appellate Tribunal [5]

Atibari Tea Co. Ltd. v. CIT, (**George Mathan**, Member (Judicial) and Laxmi Prasad Sahu, (Accountant Member)), [2026 SCC OnLine ITAT 11431](#)
CIT v. L&T Ltd., (Amit Shukla, Member (Judicial) and **Girish Agrawal**, Accountant Member), [2025 SCC OnLine ITAT 21721](#)
Granules India Ltd. v. CIT, (Vijay Pal Rao, Vice President and **Manjunatha G.**, Accountant Member), [2026 SCC OnLine ITAT 11298](#)
Paradip Port Authority v. CIT, (Duvvuru R.L. Reddy, Member (Judicial) and **Rajesh Kumar**, (Accountant Member)), [2026 SCC OnLine ITAT 11429](#)
Paradip Port Authority v. CIT, (George Mathan, Member (Judicial) and **Rajesh Kumar**, (Accountant Member)), [2026 SCC OnLine ITAT 11430](#)

National Company Law Tribunal [8]

Adani Infrastructure & Developers (P) Ltd. v. Ramchandra Dallaram Choudhary Liquidator of Anil Ltd., (Chitra Hankare, Member (Judicial) and Dr. Velamur G. Venkata Chalapathy, Member (Technical)), [2024 SCC OnLine NCLT 14788](#)
Amulya Exim (P) Ltd., In re, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 3611](#)
Golla Ramakantha Rao v. Kunaparaju Sudarshan Varma, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3612](#)
Mandava Holdings (P) Ltd., In re, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3610](#)
Ravindra Beleyur v. Rohan Varma Constructions (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3615](#)
Ravindra Beleyur v. Shri Ujwal Kotagiri Sanpras Corporate Capital, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3614](#)
Ravindra Beleyur v. Shri Ujwal Kotagiri Sanpras Corporate Capital, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3616](#)
Yarlagadda Krishna Mohan v. SBI, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3613](#)

National Company Law Appellate Tribunal [8]

- Arvinder Kaur v. Santanu Kumar Samanta*, (N. Seshasayee, Member (Judicial) and Indavar Pandey, Member (Technical)), [2026 SCC OnLine NCLAT 953](#)
- Avant Garde Clean Room & Engg. Solutions (P) Ltd. v. HLL Biotech Ltd.*, (**Sharad Kumar Sharma**, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2026 SCC OnLine NCLAT 951](#)
- Flint Group India (P) Ltd. v. CJ Shah & Co.*, (Yogesh Khanna, Officiating Chairperson and Barun Mitra, Member (Technical)), [2026 SCC OnLine NCLAT 952](#)
- Hussain Somjee v. A.C.R.E. Ltd.*, (**Sharad Kumar Sharma**, J. Member (Judicial) and Jatindranath Swain, Member (Technical)), [2026 SCC OnLine NCLAT 950](#)
- Kavish Gupta v. Yes Bank Ltd.*, (N. Seshasayee, Member (Judicial), Arun Baroka, Member (Technical) and Indavar Pandey, Member (Technical)), [2026 SCC OnLine NCLAT 956](#)
- Sachin Naveen Sinha v. Insolvency & Bankruptcy Board of India*, (N. Seshasayee, Member (Judicial) and Barun Mitra, Member (Technical)), [2026 SCC OnLine NCLAT 957](#)
- Shree Dhanvantari Pharmaceuticals v. Konkan Ayur Pharma (P) Ltd.*, (N. Seshasayee, Member (Judicial) and Arun Baroka, Member (Technical)), [2026 SCC OnLine NCLAT 955](#)
- Subir Mukherjee v. Ram Ratan Modi*, (N. Seshasayee, Member (Judicial), Arun Baroka, Member (Technical) and Indavar Pandey, Member (Technical)), [2026 SCC OnLine NCLAT 954](#)

Circulars [31]

- Ministry of Commerce and Industry [Corrigendum Noti. No. G.S.R. 365(E)]
- Ministry of Commerce and Industry [Modalities for eligibility, receipt and processing of applications for issuance of authorizations for export of wheat of 25 LMT Public Notice No. 5/2026-27]
- Ministry of Commerce and Industry [Amendment in Foreign Trade Policy 2023 Public Notice No. 7/2026-27]
- Ministry of Commerce and Industry [Amendment in Notification No. 39/2025-2026 Noti. No. S.O. 2224(E)]
- Ministry of Environment and Forests [Amendment in Notification No. S.O. 1147 (E) Noti. No. S.O. 2461(E)]
- Ministry of Home Affairs [Amendment in MHA notification Noti. No. S.O. 2506(E)]
- Ministry of Jal Shakti [Amendment in Ganga Flood Control Board F. No. A-50013/354/2024-E-III]
- Ministry of Jal Shakti [Amendment in Ganga Flood Control Board F. No. A-50013/354/2024-E-III (1)]
- Ministry of Labour [Designation of Competent Authorities for Chapter VI under Social Security Code Noti. No. S.O. 2418(E)]
- Ministry of Labour [Appointment of authorities for giving sanction of prosecution of offences Noti. No. S.O. 2419(E)]
- Ministry of Labour [Appointment of Inspector-cum-Facilitator under Code on Social Security, 2020 Noti. No. S.O. 2444(E)]
- Ministry of Labour [Appointment of Officers for Social Security Code, 2020 Noti. No. S.O. 2446(E)]
- Ministry of Labour [Authority to decide any dispute under Code on Wages, 2019 Noti. No. S.O. 2450(E)]
- Ministry of Labour [Appointment of Authority for Wage Computation Noti. No. S.O. 2451(E)]

- Ministry of Labour [Appointment of Authorities for Wage Claims Noti. No. S.O. 2452(E)]
- Ministry of Labour [Appointment of Appellate Authorities under Wage Code Noti. No. S.O. 2453(E)]
- Ministry of Labour [Appointment of Inspector-cum-Facilitators under Wage Code Noti. No. S.O. 2454(E)]
- Ministry of Labour [Appointment of Authorities for Compounding Offences Noti. No. S.O. 2455(E)]
- Ministry of Labour [Appointment of Authorities for Wage Code Penalties Noti. No. S.O. 2456(E)]
- Ministry of Labour [Authority Specified for Wage Code Jurisdiction Noti. No. S.O. 2457(E)]
- Ministry of Labour [Authorities Empowered to Call for Balance Sheets Noti. No. S.O. 2458(E)]
- Ministry of Labour [Notification regarding officer for composition of offences in case of major ports under the OSH and WC Code 2020 Noti. No. S.O. 2482(E)]
- Ministry of Labour [Appointment of Designated Authority under OSH Code 2020 Noti. No. S.O. 2483(E)]
- Ministry of Labour [Designation of Chief Inspector for Mines Safety Noti. No. S.O. 2484(E)]
- Ministry of Labour [Notification regarding Registering Officer under the OSH and WC Code 2020 Noti. No. S.O. 2505(E)]
- Ministry of Law and Justice [Enforcement of Anand Marriage Act, 1909 in State of Sikkim Noti. No. S.O. 2493(E)]
- Ministry of Road Transport and Highways [Noti. No. G.S.R.20(E)]
- Ministry of Youth and Sports [Enforcement of National Sports Governance Act, 2025 Noti. No. S.O. 2406(E)]
- Reserve Bank of India [Noti. No. RBI/2026-27/82]
- Securities and Exchange Board of India [Noti. No. SEBI/HO/DDHS/DDHS-PoD-2/I/11698/2026]
- Securities and Exchange Board of India [Noti. No. SEBI/HO/DDHS/DDHS-PoD-2/I/11700/2026]

Central Act [2]

- Majority Act, 1875
- Indian Majority, (Amendment) Act, 1999

Central Rules [9]

- Meghalaya Mental Health Care (State Mental Health Authority and Mental Health Review Board) Rules, 2026
- Meghalaya Legal Metrology (Enforcement) (Amendment) Rules, 2024
- Meghalaya Right to Information Rules, 2025
- Jharkhand Sand Mining (Amendment) Rules, 2026
- Meghalaya Ministerial District Establishment Service Rules, 2017
- Odisha Panchayat Executive Officers Service (Method of Recruitment and Conditions of Service) Rules, 2021
- Meghalaya AYUSH Medical Service Rules, 2025
- Meghalaya Ministerial District Establishment Service Rules, 2025
- Meghalaya Pharmacist Services Rules, 2025

State Act [5]

- Bihar Agriculture Land (Conversion for Non-Agriculture Purposes) (Amendment) Act, 2025
- Haryana Jan Vishwas (Amendment of Provisions) Act, 2025
- Haryana Shri Mata Mansa Devi Shrine (Amendment) Act, 1996
- Haryana Animal (Registration, Certification and Breeding) Act, 2019
- Tamil Nadu District Municipalities Act, 1920

State Rule [9]

- Haryana Village Common Lands (Regulation) Amendment Rules, 2026
- Jharkhand Regularization of Unauthorizedly Constructed Buildings Rules, 2026
- Karnataka Educational Institutions (Classification, Regulation and Prescription of Curricula, etc) (Amendment) Rules, 2026
- Karnataka Educational Institutions (Recognition of Primary and Secondary Schools) (Amendment) Rules, 2026
- Karnataka Special Investment Region (Amendment) Rules, 2026
- Karnataka Planning Authorities (Allotment of Civic Amenity Sites within the Bengaluru Metropolitan Region) Rules, 2026
- Karnataka Civil Services (Recognition of Service Association) (Amendment) Rules, 2026
- Manipur Goods and Services Tax (Fifth Amendment) Rules, 2025
- Tamil Nadu Urban Local Bodies (Installation of Closed Circuit Television Units in Public Buildings) Rules, 2012

United States Court of Appeals [1]

Axel Diegelmann, Et Al. v. Scott Bessent, (Katsas and Childs, Circuit Judges and Edwards, Senior Circuit Judge), 2026 SCC OnLine US CA DC 1

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

